

ORISSA HIGH COURT

CASES FILED on :28/02/2025

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0008353/2025	GANNON DUNKERLEY AND CO.LTD., KOLKATA VS MGM MINERALS LTD., BBSR	MUPAM DASH VS	// ()
2	ARBP/0008440/2025	M/S. KAMALAKANTA PANDA VS ODISHA STATE DISASTER MANAGEMENT AUTHORITY, BBSR	SANDEEP PARIDA VS	// ()
3	BLAPL/0006288/2025	TRILOCHANA ROUT VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	JARADA /390 /2023 () //
4	BLAPL/0006291/2025	BIKASH MUNDA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR SADAR /78 /2024 () //
5	BLAPL/0006297/2025	HEMANTA PRADHAN VS STATE OF ODISHA	SWARAJ PATEL VS	HEMGIR /517 /2024 () //
6	BLAPL/0006301/2025	DURYODHAN DALAI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BADAGODA P.S. /62 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000101/2025
7	BLAPL/0006302/2025	CHANDAN DALAI VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	K.NUAGAON /360 /2024 () //
8	BLAPL/0006303/2025	BANA @ CHINTU @ MANAS NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	SAMAL /366 /2022 () //
9	BLAPL/0006305/2025	TARU @ CHATURA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /49 /2014 () //
10	BLAPL/0006306/2025	JAGADISH PATRA @ JAGDISH PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /12 /2025 () //
11	BLAPL/0006307/2025	BANA @ CHINTU @ MANAS NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	SAMAL /349 /2022 () //

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12	BLAPL/0006308/2025	PRADIP KUMAR PANIGRAHI VS STATE OF ODISHA	SK. ZAFARULLA VS	DHAMNAGAR /554 /2024 () //
13	BLAPL/0006313/2025	HEMANTA MIRDHA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	/ /0 () //
14	BLAPL/0006316/2025	NILAKANTHA NAYAK VS STATE OF ODISHA	UMAKANTA BARIK VS	CHANDAHANDI /18 /2023 () //
15	BLAPL/0006317/2025	AKASH KHANDA VS STATE OF ODISHA	SAMAPIKA MISHRA VS	NAYAKOT /95 /2024 () //
16	BLAPL/0006318/2025	MITHUN KANHAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000046/2025
17	BLAPL/0006319/2025	MAHAJAN LUHA VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //
18	BLAPL/0006325/2025	LAXMIDHAR SETHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //
19	BLAPL/0006330/2025	BABUR ALI GAJI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 () //
20	BLAPL/0006331/2025	VIJAY HANSDA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 () //
21	BLAPL/0006334/2025	BIBHISANA BANDAKI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	MANAMUNDA /313 /2024 ADDL.SESION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh) Spl/0000100/2024
22	BLAPL/0006338/2025	SUMIT PODAR VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	/ / () //
23	BLAPL/0006339/2025	SAMBHU @ JOGESH CHANDRA PRADHAN	DEEPAK KU SAHOO	PARADEEP MODEL /36 /2025

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		VS STATE OF ODISHA	VS	J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000123/2025
24	BLAPL/0006341/2025	RAMAKANTA PARIDA @ KALIA @ KAMALAKRISHNA @ DEEPAK KU SAHOO	DEEPAK KU SAHOO	MAHANGA /230 /2016 ()
		VS STATE OF ODISHA	VS	//
25	BLAPL/0006342/2025	RAHUL SAHA	AMULYA RATNA PANDA	//0 ()
		VS STATE OF ODISHA	VS	//
26	BLAPL/0006346/2025	PARAE MUNDA	ANUP KUMAR BISWAL	REAMAL /104 /2024 ()
		VS STATE OF ODISHA	VS	//
27	BLAPL/0006351/2025	TANIL BAGEL @ TANISH BAGHEL	JUGALA KISHORE PANDA	//0 ()
		VS STATE OF ODISHA	VS	//
28	BLAPL/0006352/2025	DIPANANDA BISWAL	BIJAYA KUMAR RAGADA	ANGUL TOWN /116 /2025 ()
		VS STATE OF ODISHA	VS	//
29	BLAPL/0006353/2025	SUJAY DAS @ SUJAY KUMAR DAS	AMULYA RATNA PANDA	BALIAPAL /308 /2024 ()
		VS STATE OF ODISHA	VS	//
30	BLAPL/0006354/2025	SONU @ UDAY PARIDA	AMULYA RATNA PANDA	CHANDIPUR /10 /2025 ()
		VS STATE OF ODISHA	VS	//
31	BLAPL/0006357/2025	KANHU @ KANHA PRADHAN	BIJAYA KUMAR SAHOO	SARANAKUL /214 /2024 ()
		VS STATE OF ODISHA	VS	//
32	BLAPL/0006363/2025	BIGYANANDA NAIK @ NAYAK	JUGALA KISHORE PANDA	//0 ()
		VS STATE OF ODISHA	VS	//
33	BLAPL/0006369/2025	MANIK SHEIKH	JUGALA KISHORE PANDA	//0 ()
		VS STATE OF ODISHA	VS	//
34	BLAPL/0006370/2025	UMAKANTA MADHAVI	DIPANKAR ACHARYA	CHITRAKONDA /204 /2024 S.D.J.M.,MALKANGIRI(Malkangiri)
		VS	VS	

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35	BLAPL/0006371/2025	STATE OF ODISHA PRATAP KISHORE BARIK @ PRATAP KISHOR BARIK VS	BARAKA KISHORE PANDA VS	GR/0000836/2024 / /0 ()
36	BLAPL/0006372/2025	STATE OF ODISHA BINOD JENA VS	SUBHASISH DAS VS	// CHITRAKONDA /204 /2024 S.D.J.M.,MALKANGIRI(Malkangiri)
37	BLAPL/0006375/2025	STATE OF ODISHA BALARAM GOUDA VS	SANTOSH CHANDRA ATABUDHI VS	GR/0000836/2024 / /0 ()
38	BLAPL/0006380/2025	STATE OF ODISHA MANORANJAN BISWAL VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /63 /2025 ()
39	BLAPL/0006381/2025	STATE OF ODISHA BHANJA KISHORE PRUSTY VS	ARUN KUMAR BUDHIA VS	// GHASIPURA /393 /2024 ()
40	BLAPL/0006382/2025	STATE OF ODISHA BABU @ SUBASH DALABEHERA VS	BIBHUDATTA PANDA VS	// SARANAKUL /67 /2023 ()
41	BLAPL/0006383/2025	STATE OF ODISHA JAIN @ JAYANTA PRADHAN VS	BISWARANJAN DALAI VS	// BRAHMANITARANG /284 /2024 ()
42	BLAPL/0006384/2025	STATE OF ODISHA BRUSAVA @ BRUSHABA MAHANTA VS	ALOK KUMAR PANDA VS	// CHAMPUA /292 /2024 ()
43	BLAPL/0006387/2025	STATE OF ODISHA DAMBRUDHAR KHILA VS	PVS NANAJI ACHARY VS	// NANDAPUR /59 /2018 ()
44	BLAPL/0006388/2025	STATE OF ODISHA GANESH PUJARI VS	PVS NANAJI ACHARY VS	// JEYPORE TOWN /253 /2024 ()
45	BLAPL/0006390/2025	STATE OF ODISHA PADMAN SAGAR VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// BORIGUMMA /12 /2025 () //

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46	BLAPL/0006395/2025	NILAKANTHA BHUMIA @ BUMIA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	KUNDRA /135 /2024 () //
47	BLAPL/0006403/2025	MADHUSUDAN BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /119 /2025 () //
48	BLAPL/0006407/2025	SHEIKH GAMA @ SK. GAMA VS STATE OF ODISHA	PRASANNA KUMAR DAS VS	/ /0 () //
49	BLAPL/0006415/2025	ASIA @ ASISH NANDA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	PATNAGARH /33 /2025 () //
50	BLAPL/0006420/2025	RANJIT SAHOO VS STATE OF ODISHA	PRADIP MOHANTY VS	BRAHMANITARANG /342 /2024 SPECIAL JUDGE (POCSO), SUNDARGARH(Sundargarh) Spl/0000140/2024
51	BLAPL/0006421/2025	MAHENDRA GEDI VS STATE OF ODISHA	KUMAR PRAJWAL VS	/ /0 () //
52	BLAPL/0006423/2025	SANA @ SANATAN BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	RAJKANIKA /43 /2025 () //
53	BLAPL/0006424/2025	SURENDRA BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	/ /0 () //
54	BLAPL/0006426/2025	BAISAKHU HARIJAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BISWANATHPUR /8 /2025 () //
55	BLAPL/0006427/2025	CHANDAN DAS VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	MAHANGA /26 /2025 () //
56	BLAPL/0006428/2025	NIHAR RANJAN PATTNAIK VS UNION OF INDIA (DGGI)	SUBHASIS PANDA VS	/ /0 () //
57	BLAPL/0006431/2025	TANMAYA BAG	DIBYA PRAKASH MISHRA	BARGARH /533 /2024

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0006434/2025	AVISHEK PATTNAIK	SUBHASIS PANDA	/ /0
		VS	VS	()
		UNION OF INDIA(DGGI)		//
59	BLAPL/0006435/2025	ASIAN KANDAIBURU	SOUMYA RANJAN DAS	RAGHUNATHPALI /520 /2024
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0006436/2025	NILAKANTHA @ NILKANT BARIK	SK. ZAFARULLA	PATNA /336 /2024
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0006437/2025	UMESH KUMAR RAMANI	SOUMYA RANJAN DAS	SECTOR-15 /185 /2024
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0006441/2025	SASHIKANTA BEHERA @ SASIKANTA BEHERA	SUSANTA KUMAR BARAL	K.NUAGAON /41 /2025
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0006442/2025	KAMALA KANTA NAIK	JNYANANANDA PANDA	BHAWANIPATNA SADAR /492 /2024
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0006443/2025	BHAGAT SINGH NAYAK	JNYANANANDA PANDA	NARLA /264 /2024
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0006444/2025	BADAL NAYAK	KAUSHAL HUSSAIN	NAYAPALLI P.S. /648 /2024
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0006447/2025	DIPU @ DIPTI RANJAN SAHU @ DIPTI RANJAN SAHU	ANANTA PRIYADARSAN MISHRA	ANGUL TOWN /33 /2025
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0006448/2025	SAROJ KUMAR DIGAL	AMULYA RATNA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0006453/2025	SALIM MAJHIASETH @ SALIMSEKHAR MAJHIASETH	ANANTA TRIPATHY	BELAGARH /62 /2024
		VS	VS	()

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69	BLAPL/0006454/2025	STATE OF ODISHA GOBINDA BARIK @ GOLU VS	RABI NARAYAN MOHANTY VS	// PIPLI /6 /2024 ()
70	BLAPL/0006455/2025	STATE OF ODISHA KANHU CHARAN BHUYAN VS	SANTOSH CHANDRA ATABUDHI VS	// MOHANA /146 /2024 ()
71	BLAPL/0006457/2025	STATE OF ODISHA EKADASI BEHERA VS	SUKANTA KUMAR NAYAK VS	// AUL /65 /2025 ()
72	BLAPL/0006466/2025	STATE OF ODISHA LIZARANI MAHALI @ BHOI VS	RASHMIKANTA MAHALIK VS	// BADAGODA P.S. /40 /2025 ()
73	BLAPL/0006467/2025	STATE OF ODISHA S K WASIM RAJA @ SHAIKH WASIM RAJA VS	SIDHARTHA DAS VS	// BARGARH /61 /2025 ()
74	BLAPL/0006469/2025	STATE OF ODISHA SATYABRATA BARAL VS	DHANANJAYA MUND VS	// KORAPUT VIGILANCE /4 /2025 ()
75	BLAPL/0006474/2025	STATE OF ODISHA BIBHUTI BEHERA VS	DWARIKA PRASAD MOHANTY VS	// KHAIRA /10 /2025 ()
76	BLAPL/0006476/2025	STATE OF ODISHA RAJA PATTNAYAK VS	SITANSU SEKHAR PRAMANIK VS	// NAYAPALLI P.S. /640 /2024 ()
77	BLAPL/0006481/2025	STATE OF ODISHA B. DEEPAK @ BARU DEEPAK VS	CHANDAN SAMANTARAY VS	// K.NUAGAON /366 /2024 ()
78	CMAPL/0008463/2025	STATE OF ODISHA RANGADHAR NANDA VS	ADV VS	// // ()
79	CMP/0008333/2025	STATE OF ODISHA ANIL KUMAR DEY VS SIDHARTHA DEY	BISWAJIT MOHAPATRA VS	// // ()

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80	CMP/0008349/2025	MOUSIMI @ MOUSUMI SAHU VS PRITAM INFRA PVT. LTD., BALASORE	PRASANNA KUMAR RATH VS	// 0 //
81	CMP/0008368/2025	BHUBAN@BHUBANANANDA BEHERA VS RAJLAXMI MOHANTY	ABINASH ROUTRAY VS	// 0 //
82	CMP/0008477/2025	BHABANI SEN @ BHABANI KUMARI SEN VS CHANDRASEKHAR DAS	DWARIKA PRASAD MOHANTY VS	// 0 //
83	CMP/0008485/2025	SATYABATI PADHI @ AGASTI VS PRABODH CHANDRA PADHI	DWARIKA PRASAD MOHANTY VS	// 0 //
84	CMP/0008493/2025	ADHIRAJ MAHARANA VS LATA@LATIKA MAHARANA	MANOJ KUMAR PANDA VS	// 0 //
85	CMP/0008506/2025	AMIYA KUMAR DAS VS AMAR DAS	SOUBHAGYA SUNDAR DAS VS	// 0 //
86	CMP/0008563/2025	SATYABHAMA GIRI VS BHAGIRATHI MAHANTA	AMIT PRASAD BOSE VS	// 0 //
87	CONTC/0008316/2025	PRAMOD KUMAR PATEL VS ANU GARG, PRINCIPAL SECY, WATER RESOURCES DEPTT	ADV VS	// 0 //
88	CONTC/0008322/2025	KALANDI PAIKRAY VS PRITIPARNA MISHRA,TAHASILDAR,JATNI,KHURDA	ADV. VS	// 0 //
89	CONTC/0008325/2025	SUSHIL KUMAR PATEL VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
90	CONTC/0008328/2025	SUDHIR KUMAR NAIK VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
91	CONTC/0008331/2025	BALMIKI PADHY	ADV.	//

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SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		SHALINI PANDIT, IAS		//
92	CONTC/0008337/2025	BIPIN CHANDRA PATEL	ADV.	//
		VS	VS	0
		SHALINI PANDIT, IAS		//
93	CONTC/0008350/2025	PRABIN KUMAR SAHU	ADV.	//
		VS	VS	0
		SHALINI PANDIT, IAS		//
94	CONTC/0008351/2025	KALANDI CH.SAHOO	ADV.	//
		VS	VS	0
		ARAVIND ARGRAWAL,SECONDARY OF HIGHER EDUCATIONN DEPT.,BBSR,KHURDA		//
95	CONTC/0008374/2025	PRAMILA NAIK	NIHAL RATH	//
		VS	VS	0
		KUSALKAR NITIN DAGDU,IPS		//
96	CONTC/0008375/2025	NALINI KUMAR MOHANTY	BISWANATH BEHERA	//
		VS	VS	0
		SUJAY KUMAR PATI, TAHASILDAR, CUTTACK SADAR,CUTTACK		//
97	CONTC/0008390/2025	RAMJIT KUMAR HANSDA	ADV.	//
		VS	VS	0
		PRAMOD CHARAN MEHER,BLOCK DEVELOPMENT OFFICER,BHATLI,BARGARH		//
98	CONTC/0008394/2025	PRAFULLA KUMAR MISHRA	JITENDRA KUMAR MISHRA (2)	//
		VS	VS	0
		MANOJ AHUJA,IAS		//
99	CONTC/0008397/2025	SACHINDRA NATH DATTA	ADV.	//
		VS	VS	0
		KALI PRASANNA MOHAPATRA,DIRECTOR,HIGHER EDUCATION,BBSR,KHURDA		//
100	CONTC/0008401/2025	RAMAKANTA ORAM	TRILOCHAN NANDA	//
		VS	VS	0
		ASHOK KUMAR BHOI,DEPUTY DIRECTOR,CONSOLIDATION OF HOLDING,SAMBALPUR		//
101	CONTC/0008405/2025	KAILASH MALLIK	SATYA RANJAN PATI	//
		VS	VS	0
		SMT.USHA PADHEE,IAS		//
102	CONTC/0008412/2025	RATIKANTA NAYAK	ADV.	//
		VS	VS	0

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103	CONTC/0008413/2025	SHALINI PANDIT, IAS GADADHAR DIXIT VS	ADV. VS	// // 0
104	CONTC/0008415/2025	SIDHARTHA BEURA,DIRECTOR,OSSOPCA,BBSR,KHURDA BANAMALI KACHHAP VS	ADV. VS	// // 0
105	CONTC/0008417/2025	SIDHARTHA BEURA,DIRECTOR,OSSOPCA,BBSR,KHORDHA SABITA NAYAK VS	ADV. VS	// // 0
106	CONTC/0008423/2025	AMRIT RUTURAJ,IAS CHIRANJAYA MOHANTY VS	SIDHARTA MISHRA VS	// // 0
107	CONTC/0008454/2025	BIPUL NAYAK,AUTHORIZED OFFICER,BMC,BBSR,KHURDA MANORANJAN BARIK VS	BISWARANJAN DALAI VS	// // 0
108	CONTC/0008467/2025	BHAGIRATHI PATEL, DISTRICT WELFARE OFFICER,SUNDARGARH TAPASH BISWAL VS	ADV. VS	// // 0
109	CONTC/0008492/2025	DEO RANJAN KUMAR SINGH, IAS MUKESH RANJAN GAUDA VS	ADV. VS	// // 0
110	CONTC/0008512/2025	KESHAV RAO,DIRECTOR PERSONAL,MAHANADI COALFIELDS LIMITED,SAMBALPUR BRAJENDRA KUMAR JENA VS	ADV. VS	// // 0
111	CONTC/0008516/2025	BIJAYA KUMAR MOHAPATRA,DIRECTOR,HEADS OF DEPARTMENT BUILDING,BBSR,KHURDA MANAS KUMAR NAIK VS	ADV. VS	// // 0
112	CONTC/0008519/2025	KHETRA MOHAN SWAIN,TAHASILDAR,ATHAGARH,CUTTACK BIRENDRA KUMAR BEHERA VS	ADV. VS	// // 0
113	CONTC/0008522/2025	SHALINI PANDIT, IAS RASIK RANJAN JENA VS	ADV. VS	// // 0
		PRACHI TANAYA GIRI,DISTRICT EDUCATION OFFICER,BARIPADA,MAYURBHANJ		//

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114	CONTC/0008537/2025	AKURA ROUTRAY VS USHA PADHEE,IAS	ADV. VS	// ()
115	CRLA/0006321/2025	JANENDRA@JNANENDRA SWAIN VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	BHUBANESWAR VIGILANCE /33 /2006 () //
116	CRLA/0006329/2025	JITENDRA SETHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KABISURYANAGAR /334 /2020 () //
117	CRLA/0006332/2025	DASHA BAG VS STATE OF ODISHA	DURGA PRASAD PATNAIK VS	BOLANGIR TOWN /113 /2023 () //
118	CRLA/0006368/2025	GOPAL MOHARANA VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /369 /2015 () //
119	CRLA/0006399/2025	HAREKRUSHNA BARAL @ HARIHAR VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	KUAKHIA /115 /2016 () //
120	CRLA/0006405/2025	TAPAN BARAL VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	KUAKHIA /115 /2016 () //
121	CRLA/0006459/2025	M. BALARAJU VS STATE OF ODISHA	SANGRAMJIT PANDA VS	PADMAPUR /144 /2022 () //
122	CRLA/0006463/2025	S.SANKAR VS STATE OF ODISHA	SANGRAMJIT PANDA VS	PADMAPUR /144 /2022 () //
123	CRLA/0006471/2025	R.GOUTAM VS STATE OF ODISHA	SANGRAMJIT PANDA VS	PADMAPUR /144 /2022 () //
124	CRLA/0006472/2025	DORA JENA VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	PATTAMUNDAI /174 /2011 () //
125	CRLA/0006473/2025	D.SELVUMURUGAN	SANGRAMJIT PANDA	GUNUPUR /144 /2022

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLA/0006490/2025	SADASIBA BEHERA	DEBANAN DAS	KANDARPUR /181 /2022
		VS	VS	()
		STATE OF ODISHA		//
127	CRLA/0006493/2025	SANTOSH BHOI	JNYANANANDA PANDA	KEGAON /263 /2023
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0006290/2025	NARASIMHA @ NARASIGHA PRADHAN	KAILASH SETHI	BOLANGIR TOWN /3 /2010
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0006294/2025	BISHNU CHARAN SENAPATI	SUSANTA SEKHAR MOHAPATRA	BANKI /306 /2018
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0006295/2025	SANTOSH GURU	KALU CHARAN SWAIN	NUAGAON /78 /2015
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0006309/2025	SANTOSH KUMAR MAJHI	BIRAJA PRASANNA DAS	RENGALI /35 /2015
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0006314/2025	SURESH CHANDRA SAHU @ SURESH SAHU	JUDHISTHIR SAHOO	TARASINGI /376 /2024
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0006315/2025	RATNAKAR PRADHAN	LAXMAN PRADHAN	SARANGADA /89 /2021
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0006322/2025	PURUSOTTAM DAS	SUDHASHREE PASAYAT	MARSHAGHAI /258 /2022
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0006333/2025	M/S SHREE MONOLITHICS PVT LTD	KISHORE KUMAR MISHRA	//
		VS	VS	()
		DIRECTOR OF ENFORCEMENT		//
136	CRLMC/0006340/2025	CHAITANYA BHOI	BAIJAYANTI MOHANTY	BALLIGUDA /192 /2022
		VS	VS	()

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SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0006356/2025	STATE OF ODISHA PRAMOD KUMAR ROUT VS	DEEPALI MAHAPATRA VS	// MAHILA P.S.(BBSR) /313 /2015 ()
138	CRLMC/0006367/2025	STATE OF ODISHA BAPINA @ BIKINA @ BIBEKANANDA PRUST	RAJA BHUSAN SAHOO VS	// AUL /129 /2016 ()
139	CRLMC/0006385/2025	STATE OF ODISHA BALARAM SAHU @ BALIA VS	SOUBHAGYA KUMAR DASH VS	// BADABAZAR /88 /2016 ()
140	CRLMC/0006409/2025	STATE OF ODISHA SATYA PRAKASH BEHERA @ PINTU VS	EKTA AGARWAL VS	// PATKURA /237 /2018 ()
141	CRLMC/0006412/2025	STATE OF ODISHA PRAVANJAN BEURA VS	MANORANJAN MISHRA VS	// / /0 ()
142	CRLMC/0006425/2025	STATE OF ODISHA SIVA SANKAR SAHOO VS	PANCHANAN PANIGRAHI VS	// // ()
143	CRLMC/0006451/2025	SUSANTA MOHANTY RUDRAMADHAB PANDA VS	SAURAV TIBREWAL VS	// PARADEEP /36 /2024 ()
144	CRLMC/0006456/2025	STATE OF ODISHA SK.AYUB VS	SOUMYA RANJAN DAS VS	// PLANTSITE /271 /2016 ()
145	CRLMC/0006458/2025	STATE OF ODISHA PRADIP@PRADEEP DAS VS	SURYAKANTA DASH VS	// UMERKOTE /212 /2020 ()
146	CRLMC/0006464/2025	STATE OF ODISHA PITABAS PANDA VS	ATMAJIT MANMITH DAS VS	// SAHID NAGAR P.S. /194 /2022 ()
147	CRLMC/0006479/2025	STATE OF ODISHA BIKASH JENA VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	// CHAULIAGANJA /58 /2023 () //

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SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0006482/2025	BABULA DAS VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	/ /0 () //
149	CRLMC/0006483/2025	RAM GOBIND RAM VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 () //
150	CRLMC/0006486/2025	ABHIJIT BHARAT GADTIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	CYBER CRIME AND ECONOMIC OFFENCES, KALAHANDI /10 /2024 () //
151	CRLMC/0006491/2025	SANJEEB PANDEY VS YASODA PANDEY	RAJU KUMAR SATPATHY VS	/ /0 () //
152	CRLMC/0006492/2025	MAHANI MOHARANA VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	JENAPUR /152 /2023 () //
153	CRLMC/0006494/2025	B.LUDIYA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /192 /2024 () //
154	CRLMC/0006495/2025	SRINIBAS KANHAR VS STATE OF ODISHA	JAGANNATH BHUYAN VS	KHAJURIPADA /88 /2023 () //
155	CRLMC/0006496/2025	GARKIN @ GORKIN SURIBABU VS STATE OF ODISHA	ASHOK KUMAR PARIDA VS	KONARK /191 /2025 () //
156	CRLMC/0006497/2025	SESHAN NAYAK@DHIRENDRA KUMAR ROU VS STATE OF ODISHA	UNYANANANDA PANDA VS	FATEGARH /71 /2012 () //
157	CRLMP/0006344/2025	DR. PRATYUSH KUMAR PRADHAN VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	/ /0 () //
158	CRLMP/0006358/2025	MANABHANJAN SAHU VS SMITA PRANYA SAHOO	RAMDAS ACHARY VS	/ /0 () //
159	CRLMP/0006360/2025	SAMSIDA BIBI	BIJAYANANDA DASH	/ /0

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SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	CRLMP/0006362/2025	TARUN KUMAR KHILAR	KAPILA CHARAN NAYAK	/ /0
		VS	VS	0
		STATE OF ODISHA		//
161	CRLMP/0006373/2025	RUSIA LENKA	SEETARAM JENA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
162	CRLMP/0006378/2025	M/S MANIKESWARI GEMS PVT LTD	ATUL TRIPATHY	/ /
		VS	VS	0
		M/S ZAM ENGG AND LOGISTICS PVT LTD		//
163	CRLMP/0006432/2025	DEEPAK KUMAR PALAI	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
164	CRLMP/0006484/2025	BASANTA KUMAR RATH	AMITAV TRIPATHY	/ /0
		VS	VS	0
		URMILA KUMARI RATH		//
165	CRLMP/0006485/2025	SIBANI PANIGRAHI	AMITAV TRIPATHY	/ /0
		VS	VS	0
		RAKESH SATAPATHY		//
166	CRLMP/0006487/2025	SONALI SURAVITA PUTHAL	BIJAYA KUMAR ROUSTRAY	/ /0
		VS	VS	0
		STATE OF ODISHA		//
167	CRLMP/0006489/2025	CHINMAYEE NAYAK	SATYABRATA DASH	/ /0
		VS	VS	0
		STATE OF ODISHA		//
168	CRLREV/0006359/2025	MIRZA ANSAR ALLI BEG	LAXMIDHAR DASH	/ /0
		VS	VS	0
		STATE OF ODISHA		//
169	FAO/0008334/2025	JAYANTA BARIK	SATYABAN SAHOO	/ /
		VS	VS	0
		UNION OF INDIA		//
170	FAO/0008336/2025	UPASI MEHER	SATYABAN SAHOO	/ /
		VS	VS	0

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SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	FAO/0008338/2025	UNION OF INDIA INDU DEVI VS	SATYABAN SAHOO VS	// // 0
172	FAO/0008339/2025	UNION OF INDIA MADHURI RUPESH MALIYE @ M.R.MALIYE VS	SATYABAN SAHOO VS	// // 0
173	FAO/0008342/2025	UNION OF INDIA KANDIPILLI LATHA@K.LATHA VS	SATYABAN SAHOO VS	// // 0
174	FAO/0008344/2025	UNION OF INDIA PARBATI MOHANTY VS	SATYABAN SAHOO VS	// // 0
175	FAO/0008406/2025	UNION OF INDIA BABAJI DAS VS	DEEPALI MAHAPATRA VS	// // 0
176	FAO/0008584/2025	UNION OF INDIA DAMBARUDHAR LOHAR VS	RAMAKANTA SAHOO VS	// // 0
177	LAA/0008471/2025	BIBEKANANDA MOHAPATRA BIRANCHI PATEL VS	SUSHANTA KUMAR JOSHI VS	// // 0
178	MACA/0008330/2025	SPECIAL LAND ACQUISITION OFFICER, NUAPADA SUBHASMITA MALLICK VS	PRADEEP KUMAR MISHRA VS	// // 0
179	MACA/0008332/2025	PURNA CHANDRA MANSINGH JAYANARAYAN SWAIN VS	PRADEEP KUMAR MISHRA VS	// // 0
180	MACA/0008335/2025	BIJAYA KUMAR PRADHAN NALINIPRAVA PATTANAIK VS	AMIYA KUMAR MOHANTY VS	// // 0
181	MACA/0008356/2025	CHANDINI DALEI THE NATIONAL INSURANCE CO. LTD., KORAPUT VS	PRAMOD KUMAR TRIPATHY VS	// // 0
		RAKESH KUMAR SHARMA		//

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SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	MACA/0008378/2025	D.M., NEW INDIA ASSURANCE CO.LTD., MUMBAI VS SUMANTA BEHERA	SAUMENDRA KUMAR GHOSE VS	// 0 //
183	MACA/0008384/2025	S. MOHAN PATRA@RAO VS D. BEERAPPA	BIRANCHI NARAYAN RATH VS	// 0 //
184	MACA/0008425/2025	SOUMENDRA KUMAR MOHANTY VS SANJAY KUMAR DAS	ANJAN KUMAR BISWAL VS	// 0 //
185	MACA/0008496/2025	JANARDAN SHA VS SUJATA SAHOO	SRINIBAS MOHANTY VS	// 0 //
186	MACA/0008498/2025	D.M., M/S. NATIONAL INSURANCE CO.LTD., BALASORE VS KAPILASH NAIK	BRASANTA KUMAR MAHALI VS	// 0 //
187	MACA/0008501/2025	KSHETRABASI MAHANTA VS HIMANSHU SHEKHER DAS	SRINIBAS MOHANTY VS	// 0 //
188	MACA/0008504/2025	D.M., NEW INDIA ASSURANCE CO.LTD., BALASORE VS RITARANI JENA	BRASANTA KUMAR MAHALI VS	// 0 //
189	MACA/0008521/2025	ORIENTAL INSURANCE CO.LTD., CUTTACK VS RAJKISHOR BEHRA	SOMNATH ROY VS	// 0 //
190	MACA/0008560/2025	USHARANI MISHRA VS SYED KHIZAR	BISHNU BRATA SINGH VS	// 0 //
191	MATA/0008352/2025	SOUMYARANJAN SATPATHY VS KRISHNA MISHRA	AMITAV TRIPATHY VS	// 0 //
192	MATA/0008372/2025	SUDHANSU SEKHAR SAHOO VS MANJUSHREE PATRA	SANJEEB KUMAR DAS VS	// 0 //
193	MATA/0008420/2025	GELHAMANI BEHERA	ASHOK DAS	//

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SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	MATA/0008583/2025	SMRUTIRANJAN BEHERA PRADIPTA KUMAR SAHOO	BIJAYA KUMAR RAGADA	//
		VS	VS	0
195	MATA/0008585/2025	DIPIKA SAHOO ANCHAL SAHOO	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
196	RPFAM/0008538/2025	SOUMYA RANJAN SAHOO JYOTIMANJARI	TANMAYA KUMAR MOHANTY	//
		VS	VS	0
197	RSA/0008451/2025	ALOK KUMAR BEHERA BAIDYANATH MISHRA	JYOTI RANJAN DEO	//
		VS	VS	0
198	RSA/0008546/2025	K SOMESH RAO SUBUDHI HRUDANANDA TRIPATHY	B.P.TRIPATHY	//
		VS	VS	0
199	RSA/0008559/2025	RANGALATA SAHOO ANJALI SATPATHY	JAGAJIBAN PRADHAN	//
		VS	VS	0
200	RVWPET/0008486/2025	TARINI CHARAN BISWAL M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK	ADV.	//
		VS	VS	0
201	RVWPET/0008541/2025	BHARATI DAS A.GANESH RAJ	AMITABH MISHRA	//
		VS	VS	0
202	TRP(C)/0008422/2025	STATE OF ODISHA DR. SASMITA SAHU	SUSAMA RANI SAHU	//
		VS	VS	0
203	TRPCRL/0006324/2025	DR. RAJASISH DUTTA BIJAYA KUMAR ROUT	SANGRAM MISHRA	//
		VS	VS	0
204	WA/0008315/2025	STATE OF ODISHA STATE OF ODISHA	SARBESWAR BEHERA, A.G.A.	//
		VS	VS	0

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SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WA/0008317/2025	JYOTSNA MAHAPATRA STATE OF ODISHA VS	SARBESWAR BEHERA, A.G.A. VS	// // 0
206	WA/0008318/2025	PRAVATA KUMAR ROUT STATE OF ODISHA VS	SAROJ KUMAR JEE, A.G.A. VS	// // 0
207	WA/0008319/2025	DHRUBA CHARAN NAIK STATE OF ODISHA VS	SARBESWAR BEHERA, A.G.A. VS	// // 0
208	WA/0008321/2025	TRIPATI NAYAK STATE OF ODISHA VS	AJODHYA RANJAN DASH,A.G.A VS	// // 0
209	WA/0008360/2025	URBAN LIVING BUILDERS LLP,BHUBANESWAR RASHMITA@RASHMITA SAHU VS	SANGRAM JENA VS	// // 0
210	WA/0008464/2025	STATE OF ODISHA STATE OF ODISHA VS	PRAVAT KUMAR PANDA,A.S.C VS	// // 0
211	WA/0008478/2025	PRADIPTA KUMAR PATEL ODISHA RURAL HOUSING AND DEVELOPMENT CORPORATION LTD., BBSR VS	ABHIRAM PATRA, A.G.A. VS	// // 0
212	WA/0008483/2025	BAIJAYANTI MALA MOHANTY TAPASWINI ACHARYA VS	KUNAL KUMAR SWAIN VS	// // 0
213	WA/0008552/2025	STATE OF ODISHA DR.HARIPRASAD PATTANAYAK VS	JAGAJIBAN PRADHAN VS	// // 0
214	WA/0008586/2025	STATE OF ODISHA SECY., ODISHA PUBLIC SERVICE COMMISSION VS	ARUN BEHERA VS	// // 0
215	WA/0008587/2025	RASMITA MALIK RAJGANGPUR MUNICIPALITY VS	PRASANTA KUMAR SATAPATHY VS	// // 0
		M/S DALMIA CEMENT (BHARAT) LTD., TAMIL NADU		//

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SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0008314/2025	BABA SANKARNATH JATRA COMMITTEE VS COLLECTOR CUM DIST.MAGISTRATE BHADRAK	ATUL TRIPATHY VS	// 0 //
217	WP(C)/0008320/2025	SUSHIL KUMAR PATRA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
218	WP(C)/0008323/2025	LALATENDU PAL VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
219	WP(C)/0008324/2025	SURYAKANTI BIHARI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
220	WP(C)/0008326/2025	NITYANAND SABAR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
221	WP(C)/0008327/2025	JOGINDRA SETHI @ JOGIRAM SETHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
222	WP(C)/0008329/2025	GOKULANANDA SAHOO VS THE STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
223	WP(C)/0008340/2025	ANINDITA ANURAGINI BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
224	WP(C)/0008341/2025	ATANU GHOSH VS UNION OF INDIA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
225	WP(C)/0008343/2025	ASHALAT ANAYAK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
226	WP(C)/0008345/2025	SUDIPTA KUMAR PANDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
227	WP(C)/0008346/2025	JOGESHWAR PRADHAN	KRISHNA CHANDRA SAHU	//

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SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0008347/2025	KAMALA NAIK	DURGA PRASAD JENA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0008348/2025	AMULYA KUMAR PATEL	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0008354/2025	CHANDRAMANI GOCHHAYAT	GOPINATH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0008355/2025	SANTI LATA DAS	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
232	WP(C)/0008357/2025	BHABAGRAHI SAHOO	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0008358/2025	SASHADHAR SETHI	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0008359/2025	SUKANTA DASH	MANAS PATI	//
		VS	VS	0
		CHIEF EXECUTIVE OFFICER, SILICON TECHLAB PVT. LTD.		//
235	WP(C)/0008361/2025	KRUSHNA CHANDRA KISHAN	DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0008362/2025	SARASATIA JATRA COMMITTEE, BHADRAK	TANMAY MISHRA	//
		VS	VS	0
		THE COLLECTOR, BHADRAK		//
237	WP(C)/0008363/2025	GANGADHAR PRADHAN	DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0008364/2025	DADHIBAMAN COMMITTEE, BHADRAK	TANMAY MISHRA	//
		VS	VS	0

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SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0008365/2025	COLLECTOR AND DISTRICT MAGISTRATE, BHADRAK SUDHAN SUBALA PANDA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// // 0 //
240	WP(C)/0008366/2025	KALIAPADA JATRA COMMITTEE, BHADRAK VS THE COLLECTOR AND DISTRICT MAGISTRATE, BHADRAK	TANMAY MISHRA VS	// 0 //
241	WP(C)/0008367/2025	RAGHUNATHJEW COMMITTEE, BHADRAK VS COLLECTOR AND DIST.MAGISTRATE, BHADRAK	TANMAY MISHRA VS	// 0 //
242	WP(C)/0008369/2025	LAXMI PATRA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
243	WP(C)/0008370/2025	SANJAY PRADHAN VS PRAMOD SAHOO	SANDIPANI NAYAK VS	// 0 //
244	WP(C)/0008371/2025	KISHOR KUMAR PATNAIK VS REVENUE DIVISIONAL COMMISSIONER, NORTHERN DIVISION, SAMBALPUR	VS	// 0 //
245	WP(C)/0008373/2025	JYOTIRANJAN MALLICK VS STATE OF ODISHA	PAMI RATH VS	// 0 //
246	WP(C)/0008376/2025	PRAFULLA KUMAR PARIDA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
247	WP(C)/0008377/2025	BAIRAGI CHARAN NAYAK VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
248	WP(C)/0008379/2025	RAJKISHORE JENA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
249	WP(C)/0008380/2025	M/S. POWER MAX, BBSR VS STATE TAX OFFICER, BBSR CIRCLE-I	PRAKASH KUMAR JENA VS	// 0 //

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SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0008381/2025	DAMODAR SAHU VS STATE OF ODISHA	ANNADA PRASAD MOHANTY VS	// 0 //
251	WP(C)/0008382/2025	SNEHAPRAVA JENA VS STATE OF OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
252	WP(C)/0008383/2025	LAXMIDHR MOHANTA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LIMITED, BBSR	SARADA PRASAD DASH VS	// 0 //
253	WP(C)/0008385/2025	APARTI BHOLA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
254	WP(C)/0008386/2025	ANUSAYA PATTNAIK VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
255	WP(C)/0008387/2025	SAROJA KUMAR DEHURY VS GENERAL MANAGER, NATIONAL THERMAL POWER PLANT, N.T.P.C. TALCHER	GAYATRI DAS VS	// 0 //
256	WP(C)/0008388/2025	PRAMOD PANDA VS UNION OF INDIA	NIRMAL RANJAN ROUTRAY VS	// 0 //
257	WP(C)/0008389/2025	KAJAL SATYAVRATY DEVESH VS STATE OF ODISHA	DEVAVRAT DEVESH VS	// 0 //
258	WP(C)/0008391/2025	ABHIRAM ACHARYA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
259	WP(C)/0008392/2025	M/S SAINIK MINING AND ALLIED SERVICES LTD VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	DEBABANI PRASAD MOHANTY VS	// 0 //
260	WP(C)/0008393/2025	M/S DEVAVRAT HOMES PVT. LTD., BBSR VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD. (TPCODL), BBSR	DEVAVRAT DEVESH VS	// 0 //
261	WP(C)/0008395/2025	DINABANDHU SAHOO	KULDEEP MOHANTY	//

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SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0008396/2025	PADMA LOCHAN SAMAL	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0008398/2025	RITARANI SWAIN	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0008399/2025	JANMEJAYA SWAIN	SARADA PRASANNA SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0008400/2025	BABITA DHIR	BIJAYA KUMAR PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0008402/2025	TARINI CHARAN MAHANTI	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0008403/2025	ASHOK KUMAR PATRA	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0008404/2025	THE BRANCH MANAGER PHULBANI BRANCH	CHONKANDASH INVESTMENT AND FINANCE COMPANY LTD	
		VS	VS	0
		TAX RECOVERY OFFICER, KANDHAMAL		//
269	WP(C)/0008407/2025	SABITA PANDA	BRAHMANANDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0008408/2025	UTTARALI PRASANT	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0008409/2025	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	//
		VS	VS	0
		SUMAN SUDAR PATRA		//
272	WP(C)/0008410/2025	BIMAL KUMAR DHAL	SATYABRATA DASH	//
		VS	VS	0

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SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0008411/2025	STATE OF ODISHA DAVID ANTHONY TANDY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
274	WP(C)/0008414/2025	STATE OF ODISHA KELU CHARAN SAHU VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
275	WP(C)/0008416/2025	STATE OF ODISHA TIRTHABASI PANDA VS	NIRANJAN LENKA VS	// // 0
276	WP(C)/0008418/2025	STATE OF ODISHA SANJUKTA NAYAK VS	TRILOCHAN NANDA VS	// // 0
277	WP(C)/0008419/2025	STATE OF ODISHA DEEPAK KUMAR PANDA VS	NIRANJAN LENKA VS	// // 0
278	WP(C)/0008421/2025	STATE OF ODISHA JYOSTNAMAYEE BEURA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
279	WP(C)/0008424/2025	STATE OF ODISHA ANUP KUMAR DAS VS	NIRANJAN LENKA VS	// // 0
280	WP(C)/0008426/2025	STATE OF ODISHA CHINMAY KUMAR BEHERA VS	NIRANJAN LENKA VS	// // 0
281	WP(C)/0008427/2025	STATE OF ODISHA MAMALISA GUDIA VS	SUKANTA KUMAR DALAI VS	// // 0
282	WP(C)/0008428/2025	STATE OF ODISHA GAGAN BIHARI PATI VS	SATYAJIT BEHERA VS	// // 0
283	WP(C)/0008429/2025	STATE OF ODISHA PRASHANT KUMAR MISHRA VS STATE OF ODISHA	SUBASH CHANDRA TRIPATHY VS	// // 0 //

ORISSA HIGH COURT**CASES FILED on :28/02/2025**

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0008430/2025	AMULYA KUMAR TRIPATHY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
285	WP(C)/0008431/2025	BAIJAYANTA KUMAR PADHI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
286	WP(C)/0008432/2025	M/S. RUDRAKSHYA FURNITURE,NAYAGARH KSHIROD KUMAR SAHOO VS PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	VS	// 0 //
287	WP(C)/0008433/2025	PRATAP KUMAR RAUTARAY VS SUPERINTENDENT, CGST AND CENTRAL EXCISE,BHUBANESWAR	CHITRASEN PARIDA VS	// 0 //
288	WP(C)/0008434/2025	ASHWINI KUMAR SAHOO VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
289	WP(C)/0008435/2025	CHANDRASEKHARAMA RICE MILL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
290	WP(C)/0008436/2025	MALATI NAYAK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
291	WP(C)/0008437/2025	KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
292	WP(C)/0008438/2025	SANJEEB KUMAR DUTTA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
293	WP(C)/0008439/2025	M/S SUMEET SECURITY SERVICE, BBSR VS REGIONAL PROVIDENT FUND COMMISSIONER-II, REGIONAL OFFICE, BBSR	KANANBALA ROY CHOUDHURY VS	// 0 //
294	WP(C)/0008441/2025	RAULA CHANDRA SWAIN VS STATE OF ODISHA	LAXMIDHAR DASH VS	// 0 //
295	WP(C)/0008442/2025	UMESH CHANDRA KHIL	NIRANJAN LENKA	//

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SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0008443/2025	MANJULA MOHANTY	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0008444/2025	UGRASEN GUNTHA	SANKARACHARYA CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0008445/2025	ANSUPA FARMERS UNION	SAMARENDRA BEURA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0008446/2025	SWAPNESH MOHAPATRA	RAJIB RATH	//
		VS	VS	0
		CHAIRPERSON, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR		//
300	WP(C)/0008447/2025	BIJAY KUMAR SWAIN	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		THE TAHASILDAR, KUNJANGA		//
301	WP(C)/0008448/2025	KAPIL LAKRA	SUBHADUTTA ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0008449/2025	MANGULU GOUDA	DURGA PRASAD PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0008450/2025	BALARAM BESAN	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0008452/2025	BHUGDEV BHOI	BABITA KUMARI PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0008453/2025	ODISHA STATE DISASTER MANAGEMENT AUTHORITY	STORIKT MISBR	//
		VS	VS	0
		PRESIDING OFFICER, LABOUR COURT, BBSR		//
306	WP(C)/0008455/2025	NAROTTAM PUTEL	PRAMOD KUMAR BOHIDAR	//
		VS	VS	0

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SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0008470/2025	ARUN KUMAR GIRDHAR VS STATE OF ODISHA	VENUGOPAL MAHAPATRA VS	// 0 //
319	WP(C)/0008472/2025	NALINI TRIPATHY VS THE AUTHORISED OFFICER CUM CHIEF MANAGER, CUTTACK	YUGANTAR SAHU VS	// 0 //
320	WP(C)/0008473/2025	SANKAR PATRA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
321	WP(C)/0008474/2025	ASHOK KUMAR MAHANTA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
322	WP(C)/0008475/2025	PRAVAKAR MOHANTA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
323	WP(C)/0008476/2025	ITRIANGLE INFOTECH PRIVATE LIMITED, BANGALORE VS STATE OF ODISHA	SURENDR MOHANTY VS	// 0 //
324	WP(C)/0008479/2025	BHAVANI AGENCY, BBSR VS ODISHA STATE COOPERATIVE MILK PRODUCER FEDERATION LTD., BBSR	ATMAJIT MANMITH DAS VS	// 0 //
325	WP(C)/0008480/2025	GANESH PRASAD PALAI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
326	WP(C)/0008481/2025	M/S. SONALI JEWELLERS VS CENTRAL BOARD OF DIRECT TAXES AND CUSTOMS	CHITRASEN PARIDA VS	// 0 //
327	WP(C)/0008482/2025	MIR TAIMUR VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
328	WP(C)/0008484/2025	BANCHHANIDHI PRADHAN VS STATE OF ODISHA	PRATAP KUMAR MOHANTY VS	// 0 //
329	WP(C)/0008487/2025	GANESH CHANDRA SWAIN	KUNAL KUMAR SWAIN	//

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SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0008488/2025	TAPAN KUMAR MANDAL		//
		VS	VS	0
		ADDITIONAL D.M. (REVENUE), CUTTACK		//
331	WP(C)/0008489/2025	SIVANAGI AGENCY, BBSR	ATMAJIT MANMITH DAS	//
		VS	VS	0
		ODISHA STATE COOPERATIVE MILK PRODUCER FEDERATION LTD., BBSR		//
332	WP(C)/0008490/2025	LAXMIDHAR DUTTA 59	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0008491/2025	M/S. SONALI JEWELLERS,CUTTACK	CHITRASEN PARIDA	//
		VS	VS	0
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI		//
334	WP(C)/0008494/2025	HRUSIKESH DEHURY	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0008495/2025	NEHARIKA DASH @ MOHAPATRA	PRADEEP KUMAR KHUNTIA	//
		VS	VS	0
		SUBRAT KUMAR MOHAPATRA		//
336	WP(C)/0008497/2025	NABAKISHORE RANA	BHABANI SHANKAR RAYAGURU	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0008499/2025	SURENDRA ROHIDAS	SIDHARTH SHANKAR PADHY	//
		VS	VS	0
		THE CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BBSR		//
338	WP(C)/0008500/2025	PRASANNA KUMAR SWAIN	CHANDAN KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0008502/2025	ANUP RANA	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0008503/2025	BINOD NAIK	BASUDEV BARIK	//
		VS	VS	0

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SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0008505/2025	STATE OF ODISHA A.O., CANARA BANK, ARM BRANCH, CUTTACK	VS SASWINI MOHAPATRA	// // 0
342	WP(C)/0008507/2025	STATE OF ODISHA RANJIT KUMAR JENA	VS GHANASHYAM NAMTOAR	// // 0
343	WP(C)/0008508/2025	STATE OF ODISHA SADHU CHARAN MANGARAJ @ MAJHI	VS BASUDEV BARIK	// // 0
344	WP(C)/0008509/2025	STATE OF ODISHA A.O., CANARA BANK, ARM BRANCH, CUTTACK	VS SASWINI MOHAPATRA	// // 0
345	WP(C)/0008510/2025	STATE OF ODISHA LAXMIDHAR PATRA	VS BHOJARAJ SETH	// // 0
346	WP(C)/0008511/2025	THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS, ODISHA, BBSR DIBAKAR SAHOO	VS HRUDANANDA MOHAPATRA	// // 0
347	WP(C)/0008513/2025	REVENUE DIVISIONAL COMMISSIONER, NORTHERN DIVISION , SAMBALPUR SUBASH CHANDRA SETH	VS PABITRA KUMAR NAYAK	// // 0
348	WP(C)/0008514/2025	STATE OF ODISHA PRAHALLAD DAS	VS PRAMODA KUMAR MISHRA	// // 0
349	WP(C)/0008515/2025	STATE OF ODISHA M/S HIND METALS AND INDUSTRIES PVT. LTD., BURNPUR, KEONJHAR	VS SOMANATH MISHRA	// // 0
350	WP(C)/0008517/2025	ORIENTAL INSURANCE COMPANY LTD. PUSPANJALI @ SAROJINI MUNDA	VS PABITRA KUMAR NAYAK	// // 0
351	WP(C)/0008518/2025	STATE OF ODISHA M/S. CITY INFRA DEVELOPERS PVT. LTD. PURS	VS SOMANATH MISHRA	// // 0
		REGIONAL LABOUR COMMISSIONER, BBSR	VS	// 0

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SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0008520/2025	LAXMAN ROUT VS TPCODL , POWER HOUSE SQUARE	PRASANNA KUMAR PANDA VS	// 0 //
353	WP(C)/0008523/2025	MITTU KUMAR SAHOO VS COMMISSIONER, CUTTACK MUNICIPAL CORPORATION	BHABANI SANKAR DAS VS	// 0 //
354	WP(C)/0008524/2025	PRAMOD KUMAR DAS VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
355	WP(C)/0008525/2025	SANTOSINI PADHAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
356	WP(C)/0008526/2025	ANANDA ORAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
357	WP(C)/0008527/2025	PARBATI NAIK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
358	WP(C)/0008528/2025	BIBHISAN PADHAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
359	WP(C)/0008529/2025	MAHESWAR SIKANDAR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
360	WP(C)/0008530/2025	AHALYA BISWAL VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
361	WP(C)/0008531/2025	BIKRAMANANDA MOHANTY VS THE CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BBSR	SIDHARTH SHANKAR PADHY VS	// 0 //
362	WP(C)/0008532/2025	M/S. SONALI JEWELLERS,CUTTACK VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	CHITRASEN PARIDA VS	// 0 //
363	WP(C)/0008533/2025	M/S. SONALI JEWELLERS,CUTTACK	CHITRASEN PARIDA	//

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SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	WP(C)/0008534/2025	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI DEBENDRANATH DALABEHERA	SUSANTA KUMAR LENKA	//
		VS	VS	0
365	WP(C)/0008535/2025	STATE OF ODISHA JOGESWAR BEHERA	PABITRA KUMAR NAYAK	//
		VS	VS	0
366	WP(C)/0008536/2025	STATE OF ODISHA SANTOSINI PADHAN	PABITRA KUMAR NAYAK	//
		VS	VS	0
367	WP(C)/0008539/2025	STATE OF ODISHA BIKRAMANANDA MOHANTY	SIDHARTH SHANKAR PADHY	//
		VS	VS	0
368	WP(C)/0008540/2025	THE CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BBSR BALARAM BESAN	PABITRA KUMAR NAYAK	//
		VS	VS	0
369	WP(C)/0008542/2025	STATE OF ODISHA M/S. SR ASSOCIATTES INFRASTRUCTURE PVT.LTD.,BBSR	CHITLABHARAJAN DAS	//
		VS	VS	0
370	WP(C)/0008543/2025	THE COMMISSIONER OF CT AND GST ODISHA, CUTTACK AKSHAY SUNANI	PABITRA KUMAR NAYAK	//
		VS	VS	0
371	WP(C)/0008544/2025	STATE OF ODISHA BINOD KUMAR BARAL	KHIROD CHANDRA MAJHI	//
		VS	VS	0
372	WP(C)/0008545/2025	R.T.O., CUTTACK DOMMAN MURMU	LAXMAN BHOI	//
		VS	VS	0
373	WP(C)/0008547/2025	STATE OF ODISHA ANITA SAHOO	KHIROD CHANDRA MAJHI	//
		VS	VS	0
374	WP(C)/0008548/2025	R.T.O., CUTTACK SUDHIR CHANDRA GIRI	JYOTI PRAKASH PATRA	//
		VS	VS	0

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SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0008549/2025	STATE OF ODISHA SANTOSHI PRASAD DASH VS R.T.O.,BALASORE	KHIROD CHANDRA MAJHI VS	// // 0 //
376	WP(C)/0008550/2025	DR.KABITAMANJARI PRATHARY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
377	WP(C)/0008551/2025	ASHOK KUMAR BISWAL VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
378	WP(C)/0008553/2025	MIR.MOHIUDDIN VS UNION OF INDIA	MD. GOLAM MADANI VS	// 0 //
379	WP(C)/0008554/2025	RANJAN KUMAR MAHANTA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
380	WP(C)/0008555/2025	AMARESH CHANDRA SAHOO VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
381	WP(C)/0008556/2025	PARSURAM JENA VS STATE OF ODISHA	NITYANANDA MOHANTY VS	// 0 //
382	WP(C)/0008557/2025	UMESH CHANDRA SAMANTARAY VS R.T.O., BBSR	KHIROD CHANDRA MAJHI VS	// 0 //
383	WP(C)/0008558/2025	GAJENDRA MOHANTY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
384	WP(C)/0008561/2025	RANI SINKU VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
385	WP(C)/0008562/2025	BILASINI ROUT VS STATE OF ODISHA	RAJU KUMAR SATPATHY VS	// 0 //

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SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0008564/2025	RANJAN KUMAR MOHARANA VS BHARAT SANCHAR NIGAM LTD., BBSR	BIBEKANANDA BAISAKH VS	// 0 //
387	WP(C)/0008565/2025	MANABODH BARIK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
388	WP(C)/0008566/2025	M/S DASH SUPPLIES, BBSR VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
389	WP(C)/0008567/2025	CHHACHI JENA VS TPCODL, POWER HOUSE SQUARE	PRASANNA KUMAR PANDA VS	// 0 //
390	WP(C)/0008568/2025	RAIBA CHARAN MALLICK VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
391	WP(C)/0008569/2025	AYUB KHAN VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
392	WP(C)/0008570/2025	KUNAPRAVA GURU VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
393	WP(C)/0008571/2025	SARAT CHANDRA NAIK VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
394	WP(C)/0008572/2025	SANJUKTA MALLICK VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
395	WP(C)/0008573/2025	SUSANTA KUMAR ROUT VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
396	WP(C)/0008574/2025	ARNADA SANKAR SAHU VS THE BRANCH MANAGER, STATE BANK OF INDIA, GANDARPUR BRANCH	KAPILA CHARAN NAYAK VS	// 0 //
397	WP(C)/0008575/2025	RAUTRAY SING	SUKANTA KUMAR NAYAK (2)	//

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SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	WP(C)/0008576/2025	PARAMANANDA AICH	ALOK KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
399	WP(C)/0008577/2025	KALPANA SATAPATHY @ KALPANA KUMAR	SIDHARTH DAS	//
		VS	VS	()
		STATE OF ODISHA		//
400	WP(C)/0008578/2025	SWADHINA BADATYA	SANJAYA KUMAR DAS	//
		VS	VS	()
		GENERAL MANAGER-II, UTKALA GRAMEEN BANK, BOLANGIR		//
401	WP(C)/0008579/2025	SIDHARTHA DAS	AVIJIT PAL	//
		VS	VS	()
		REGISTRAR GENERAL, HIGH COURT OF ORISSA, CUTTACK		//
402	WP(C)/0008580/2025	ABHILIPSA PRITIPADMA BHOI	ACHYUTANANDA PATTANAİK	//
		VS	VS	()
		ANSHUMAN CHIRANJIB		//
403	WP(C)/0008581/2025	MANASA @ MANAS RANJAN SABAR	SWADHIN KESARI SINGH	//
		VS	VS	()
		STATE OF ODISHA		//
404	WP(C)/0008582/2025	M/S. GHANASHYAM MISRA AND SONS (P) LTD	ARADYABHISAN SARANGI	//
		VS	VS	()
		UNION OF INDIA		//
405	ABLAPL/0006286/2025	SAROJ BIBHAR	SWETAMBARA PUROHIT	SONEPUR /45 /2025
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0006287/2025	ASHOK KUMAR SAMANTARAY @ ASHOK SAMANTARAY	ANANTA SAHOO	PURI SADAR /463 /2024
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0006289/2025	BHIMA @ SIBA CHARAN BINDHANI	ANANTA CHARAN BISOI	TANGARPALI /16 /2025
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0006292/2025	SAROJ @ SAROJ KUMAR PRADHAN	BABITA DASH	TALCHER TOWN /98 /2025
		VS	VS	()

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SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0006293/2025	STATE OF ODISHA SANDEEP PRADHAN VS	SWARAJ PATEL VS	// HEMGIR /517 /2024 ()
410	ABLAPL/0006296/2025	STATE OF ODISHA NIBARAN SAHU VS	ANOOP DEY VS	// JODAPADAR /47 /2023 ()
411	ABLAPL/0006298/2025	STATE OF ODISHA JUGAL PATRA VS	RAKESH BEHERA VS	// KAMAKHYANAGAR /369 /2024 ()
412	ABLAPL/0006299/2025	STATE OF ODISHA JUGAL PATRA VS	RAKESH BEHERA VS	// MAHABIROD /182 /2024 ()
413	ABLAPL/0006300/2025	STATE OF ODISHA AMIT KUMAR TUDU VS	LINGARAJ MOHANTY VS	// BOLANGIR TOWN /354 /2017 ()
414	ABLAPL/0006304/2025	STATE OF ODISHA CHANDAN PATRA VS	ARIJEET MISHRA VS	// JEYPORE TOWN /31 /2025 ()
415	ABLAPL/0006310/2025	STATE OF ODISHA BILASINI CHHOTARAY VS	GOPINATH MISHRA VS	// KANAS /3 /2025 ()
416	ABLAPL/0006311/2025	STATE OF ODISHA SANJULATA PATTAYAT VS	APARES BHOI VS	// SINGLA /13 /2025 ()
417	ABLAPL/0006312/2025	STATE OF ODISHA NARASINGHA GOUDA VS	UMAKANT MAHAPATRA VS	// // ()
418	ABLAPL/0006320/2025	STATE OF ODISHA RAJIB RANJAN SAMAL VS	RANJAN KUMAR ROUT VS	// // / /0 ()
419	ABLAPL/0006323/2025	STATE OF ODISHA UGRASENA SWAIN VS STATE OF ODISHA	NISHIKANTA MISHRA VS	// // / /0 () //

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SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0006355/2025	STATE OF ODISHA SATRUGHAN NAYAK	AMULYA RATNA PANDA	// BALASORE SADAR /53 /2025
		VS	VS	()
433	ABLAPL/0006361/2025	STATE OF ODISHA ARUNA BHOI	SAROJ KUMAR MISHRA	// KANTAMAL /243 /2024
		VS	VS	()
434	ABLAPL/0006364/2025	STATE OF ODISHA GOURA ROUTA	SAROJ KUMAR MISHRA	// GHANTAPADA /174 /2024
		VS	VS	()
435	ABLAPL/0006365/2025	STATE OF ODISHA BIMAL KUMAR BARIK	SIDHARTHA DAS	// BAMBARI /19 /2025
		VS	VS	()
436	ABLAPL/0006366/2025	STATE OF ODISHA BHAGYADHAR PRUSTY	ASMIYA RANJAN MAJHI	// PAHALA /51 /2025
		VS	VS	()
437	ABLAPL/0006374/2025	STATE OF ODISHA JOGINDRA PRADHAN	MOHAN KUMAR SAHU	// REAMAL /29 /2025
		VS	VS	()
438	ABLAPL/0006376/2025	STATE OF ODISHA TUBULA @ KHEMANSHU PAIKARAY @ KSHYAMANKUMAR SAMANDEBAY	SANJIV KUMAR SAMANDEBAY	// JANKIA P.S. /107 /1999
		VS	VS	()
439	ABLAPL/0006377/2025	STATE OF ODISHA AJIT KUMAR MALIK	BIKRAM CHANDRA GHADEI	// KHANTAPADA /339 /2024
		VS	VS	()
440	ABLAPL/0006379/2025	STATE OF ODISHA PRASANNA KUMAR SAHOO	KANANBALA ROY CHOUDHURY	// MALKANGIRI /399 /2023
		VS	VS	()
441	ABLAPL/0006386/2025	STATE OF ODISHA MD. ZAHID ALI	ALOK KUMAR PANDA	// BOLANI /15 /2025
		VS	VS	()
442	ABLAPL/0006389/2025	STATE OF ODISHA BISHNU PRASAD MARTHA	MANAS KUMAR CHAND	// NIRAKARPUR /41 /2025
		VS	VS	()

ORISSA HIGH COURT

CASES FILED on :28/02/2025

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0006391/2025	STATE OF ODISHA MONA @ MANOJ NAG VS	PVS NANAJI ACHARY VS	// JEYPORE SADAR /135 /2020 ()
444	ABLAPL/0006392/2025	STATE OF ODISHA BIGHNESH SAHOO VS	SUSANTA KUMAR ROUT VS	// DHENKANAL SADAR /953 /2024 ()
445	ABLAPL/0006393/2025	STATE OF ODISHA BIJAYA KUMAR DAS VS	RAMAKANTA PRADHAN VS	// KENDRAPARA SADAR /79 /2025 ()
446	ABLAPL/0006394/2025	STATE OF ODISHA TITU PRADHAN VS	S.S.RAY (2) VS	// DHARAKOT PS /328 /2024 ()
447	ABLAPL/0006396/2025	STATE OF ODISHA MD. ROHIT VS	S.S.RAY (2) VS	// BARBIL /1 /2025 ()
448	ABLAPL/0006397/2025	STATE OF ODISHA PARTHAM BEHERA VS	SATYA NARAYAN MISHRA 4 VS	// BODEN /109 /2020 ()
449	ABLAPL/0006398/2025	STATE OF ODISHA GOPAL MUDULI VS	PRADIPTA BEURA VS	// / /0 ()
450	ABLAPL/0006400/2025	STATE OF ODISHA TOPHAN @ TOFAN BALA VS	ASHOK KUMAR SAHOO VS	// MARINE PS AT JAMBO /10 /2025 ()
451	ABLAPL/0006401/2025	STATE OF ODISHA MURALIDHAR SWAIN VS	SANDEEP RAJ PANDA VS	// TANGI /46 /2025 ()
452	ABLAPL/0006402/2025	STATE OF ODISHA AMIYA NAYAK @ LLLU NAYAK @ AMIYA RANJAN MOHAPATRA VS	PUSPANKA MOHAPATRA VS	// NIALI /69 /2025 ()
453	ABLAPL/0006404/2025	STATE OF ODISHA SATYA RANJAN SAMAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// JHARPOKHARIA /33 /2025 () //

ORISSA HIGH COURT

CASES FILED on :28/02/2025

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0006406/2025	SASHIKANTA LENKA @ ALOK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NIALI /66 /2025 () //
455	ABLAPL/0006408/2025	AMIYA NAYAK @ LLLU NAYAK @ AMIYA RANJAN MOHAPATRA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NIALI /68 /2025 () //
456	ABLAPL/0006410/2025	SK.TABUR @ SK. TAHUR VS STATE OF ODISHA	RABINDRA NATH PANDA VS	KHURDA P.S. /60 /2025 () //
457	ABLAPL/0006411/2025	BASANTI MIRDHA VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	/ /0 () //
458	ABLAPL/0006413/2025	SANJAY BISWAL @ BHAJA VS STATE OF ODISHA	SANJIT MISHRA VS	SATYABADI /54 /2023 () //
459	ABLAPL/0006414/2025	BABULAL KALTA VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	BODEN /19 /2025 () //
460	ABLAPL/0006416/2025	MANA @ ASHOK KUMAR SETHY VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	DERABIS /30 /2025 () //
461	ABLAPL/0006417/2025	AMAN SONI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /31 /2025 () //
462	ABLAPL/0006418/2025	ARJUN BEHARA @ ARU BEHERA VS STATE OF ODISHA	BIJAY JENA VS	BEGUNIA P.S. /58 /2025 () //
463	ABLAPL/0006419/2025	NIHAR KANTA PADHIHARI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	NANDANKANAN /38 /2025 () //
464	ABLAPL/0006422/2025	BRAHMANANDA BISWAL VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KONARK /59 /2020 () //
465	ABLAPL/0006429/2025	SARAT NATH	SUSANTA SEKHAR MOHAPATRA	BALIPATNA /88 /2025

ORISSA HIGH COURT

CASES FILED on :28/02/2025

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0006430/2025	STATE OF ODISHA DILLIP KUMAR DAS	JITENDRA SAMANTARAY	// JENAPUR /72 /2025
		VS	VS	()
467	ABLAPL/0006433/2025	STATE OF ODISHA KANTI ROUT	PRANAB KUMAR SAMANTRAY	// CHANDANPUR /24 /2025
		VS	VS	()
468	ABLAPL/0006438/2025	STATE OF ODISHA SAIF @ MD. SARIL UMAR	SOUMYA RANJAN DAS	// PLANTSITE /75 /2025
		VS	VS	()
469	ABLAPL/0006439/2025	STATE OF ODISHA SANTOSH BARIK	PARTHA SARATHI DAS	// CYBER CRIME AND ECONOMIC OFFENCES, KENDUJHAR /1 /2025
		VS	VS	()
470	ABLAPL/0006440/2025	STATE OF ODISHA ARAKHITA MALIK	ASHOK KUMAR SAHOO	// KENDRAPARA SADAR /88 /2025
		VS	VS	()
471	ABLAPL/0006445/2025	STATE OF ODISHA NADEEM KHAN @ NADIM KHAN @ BABBU	SMRUTI RANJAN ROUT	// LALBAG /78 /2025
		VS	VS	()
472	ABLAPL/0006446/2025	STATE OF ODISHA ANIL KUMAR NAYAK	AMULYA RATNA PANDA	// BALASORE SADAR /53 /2025
		VS	VS	()
473	ABLAPL/0006449/2025	STATE OF ODISHA MD SAMSHER	HARIPAD MOHANTY	// LALBAG /78 /2025
		VS	VS	()
474	ABLAPL/0006450/2025	STATE OF ODISHA BASI SAHOO @ BASANTI SAHOO	PRANGYANANDA PATTANAIAK	// PURIGHAT /62 /2025
		VS	VS	()
475	ABLAPL/0006452/2025	STATE OF ODISHA DINGRAJ NAIK	RAJENDRA KUMAR MUND	// KEGAON /179 /2024
		VS	VS	()
476	ABLAPL/0006460/2025	STATE OF ODISHA PRAFULLA BARIK	AMIYA KUMAR BEURA	// SAHID NAGAR P.S. /62 /2025
		VS	VS	()

ORISSA HIGH COURT

CASES FILED on :28/02/2025

SL	MAIN CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0006461/2025	STATE OF ODISHA ANKURA @ ANKUR SAMAL VS	PURNA CHANDRA MOHARANA VS	// JAGATPUR /102 /2025 ()
478	ABLAPL/0006462/2025	STATE OF ODISHA JITAN SAMAL VS	MAHIMANANDA SWAIN VS	// JAJPUR SADAR /42 /2025 ()
479	ABLAPL/0006465/2025	STATE OF ODISHA SK. MUJHEMIL @ MOJA VS	DIPTENDU SUNDAR RAY VS	// BALASORE SADAR /462 /2024 ()
480	ABLAPL/0006468/2025	STATE OF ODISHA MIHIR BAL @ MIHIR MOHAN BAL VS	PRASANTA KUMAR TRIPATHY VS	// KHANDAGIRI P.S. /703 /2024 ()
481	ABLAPL/0006470/2025	STATE OF ODISHA PRASANTA KUMAR MALLICK @ BABU MALLICK VS	ASHOK KUMAR JENA VS	// ATHGARH /43 /2025 ()
482	ABLAPL/0006475/2025	STATE OF ODISHA SK. SAJIKIR @ MOJIKIR KHAN VS	ASHOK KUMAR JENA VS	// TIGIRIA /38 /2023 ()
483	ABLAPL/0006477/2025	STATE OF ODISHA KRUSHNA CHANDRA HARICHANDAN VS	AMLAN SHAKTI PAUL VS	// JANKIA P.S. /43 /2025 ()
484	ABLAPL/0006478/2025	STATE OF ODISHA SATYABADI NAYAK @ KATHIA NAYAK VS	AMLAN SHAKTI PAUL VS	// BOLAGARH P.S. /39 /2025 ()
485	ABLAPL/0006480/2025	STATE OF ODISHA AKASH KUMAR BISWAL VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /48 /2025 ()
486	ABLAPL/0006488/2025	STATE OF ODISHA MANAS RANJAN BEHERA VS	BIJAYA KUMAR RAGADA VS	// CHHENDIPADA /87 /2025 ()
487	WPC(OAC)/0001347/2018	STATE OF ODISHA SANGRAM KESHARI BEHERA VS STATE OF ODISHA AND OTHERS	M/S DURGESH NARAYAN RATH VS	// // ()

ORISSA HIGH COURT

MISC CASES FILED on :28/02/2025

SL. NO.	IA NO	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	10/2025	D-STREV/51713/2024 STREV/48/2024	STATE OF ODISHA-MP	SUNIL MISHRA,S.C.(C.T.)
2	11/2025	D-STREV/51712/2024 STREV/47/2024	STATE OF ODISHA-MP	SUNIL MISHRA,S.C.(C.T.)
3	12/2025	D-STREV/51710/2024 STREV/45/2024	STATE OF ODISHA-MP	SUNIL MISHRA,S.C. (C.T.)
4	13/2025	D-STREV/51711/2024 STREV/46/2024	STATE OF ODISHA-MP	SUNIL MISHRA,S.C.(C.T.)
5	14/2025	D-STREV/855/2025 STREV/1/2025	STATE OF ODISHA-MP	SUNIL MISHRA,S.C
6	24/2025	D-TRPCRL/6324/2025 -----	BIJAYA KUMAR ROUT-MP	SANGRAM MISHRA
7	50/2025	D-OTAPL/5598/2025 -----	COMMISSIONER OF CUSTOMS(PREVENTIVE),BHUBANESWAR-MP	NEELAKANTHI SATAPATHY,SR.S.C
8	54/2025	D-CRLMP/6358/2025 -----	MANABHANJAN SAHU-MP	RAMDAS ACHARY
9	55/2025	D-CRLMP/6378/2025 -----	M/S MANIKESWARI GEMS PVT LTD-MP	ATUL TRIPATHY
10	56/2025	D-CRLMP/5146/2025 -----	AROOP SINGH SAMANTARAY-MP	S.S.RAO
11	57/2025	D-CRLMP/31816/2024 CRLMP/1444/2024	ANKITA PRADHAN-MP	MOHIT MOHANTY
12	58/2025	D-CRLMP/6484/2025 -----	BASANTA KUMAR RATH-MP	AMITAV TRIPATHY
13	61/2025	D-TRP(C)/8422/2025 -----	DR. SASMITA SAHU-MP	SUSAMA RANI SAHU
14	67/2025	D-LAA/8471/2025 -----	BIRANCHI PATEL-MP	SUSHANTA KUMAR JOSHI
15	73/2025	D-JCRLA/18054/2024 JCRLA/111/2024	AMINA SWAIN-MP	BIJAYALAXMI TRIPATHY, B.TRIPATHY, N.TRIPATHY
16	90/2025	D-CONTC/18613/2024 CONTC/3583/2024	ODITRADE TECHNO PVT. LTD., BBSR-MP	ALOK KUMAR PANDA, AK CHOUDHURY, M.L.
17	91/2025	D-CONTC/3785/2025 CONTC/860/2025	BHASKAR TRIPATHY-MP	PRAFULLA KUMAR MOHAPATRA
18	93/2025	D-CONTC/7071/2021 CONTC/7071/2021	NAMITA PATTANAIK-MP	DINESH KUMAR PATRA, GAUTAM MISHRA(S)
19	99/2025	D-RVWPET/6049/2025 -----	RATIKANTA BEHURIA-MP	DURGA CHARAN DEY
20	100/2025	D-RVWPET/8486/2025 -----	M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK-MP	ADV.
21	101/2025	D-RVWPET/8486/2025 -----	M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK-MP	ADV.
22	102/2025	D-RVWPET/8541/2025 -----	A.GANESH RAJ-MP	AMITABH MISHRA
23	105/2025	D-SA/104/1987 SA/104/1987	SANATAN-MP	M/S B.H.MOHANTY
24	106/2025	D-SA/136/1999 SA/136/1999	BENUDHAR-MP	M/S.N.C.PATI, B.K.SWAIN, B..DAS
25	112/2025	D-RPFAM/47425/2024 -----	RANJAN KUMAR SAHU-MP	DEEPAK KU SAHOO
26	113/2025	D-RPFAM/39914/2024	SASMITA BEHERA-MP	AJIT KU. TRIPATHY

		RPFAM/262/2024		
27	114/2025	D-RPFAM/8538/2025 -----	JYOTIMANJARI-MP	TANMAYA KUMAR MOHANTY
28	135/2025	D-CMAPL/271/2021 CMAPL/271/2021	SHARANG PATODIA-MP	KALI PRASANNA MISHRA
29	136/2025	D-CMAPL/7417/2025 -----	MADHUSUDAN BARIK-MP	SWAPNIL ROY
30	139/2025	D-MATA/17648/2024 MATA/142/2024	MALAY KETAN DAS-MP	ARIJEET MISHRA
31	140/2025	D-MATA/8372/2025 -----	SUDHANSU SEKHAR SAHOO-MP	SANJEEB KUMAR DAS
32	141/2025	D-MATA/230/2023 MATA/230/2023	SAMPA BOSE @ GHOSH-MP	BIJAYA KUMAR MISHRA
33	147/2025	D-FAO/8334/2025 -----	JAYANTA BARIK-MP	SATYABAN SAHOO
34	148/2025	D-FAO/8336/2025 -----	UPASI MEHER-MP	SATYABAN SAHOO
35	149/2025	D-FAO/50261/2024 FAO/563/2024	SHAMBHU@SAMBHU PRASAD GOEL-MP	UPENDRA KUMAR SAMAL
36	150/2025	D-FAO/7292/2025 -----	MANAGER LEGAL, M/S. SBI GENERAL INSURANCE COMPANY LIMITED-MP	SONU ABHISHP
37	151/2025	D-FAO/7292/2025 -----	MANAGER LEGAL, M/S. SBI GENERAL INSURANCE COMPANY LIMITED-MP	SONU ABHISHP
38	152/2025	D-FAO/3307/2025 FAO/47/2025	THE REGIONAL MANAGER, M/S ORIENTAL INSURANCE COMPANY LIMITED-MP	REKHA DEBBI
39	153/2025	D-FAO/142/2017 FAO/142/2017	NARENDRA KU.AGASTI-MP	M/S.DEEPAK MISHRA
40	154/2025	D-FAO/8584/2025 -----	DAMBARUDHAR LOHAR-MP	RAMAKANTA SAHOO
41	291/2025	D-BLAPL/1713/2025 BLAPL/770/2025	BIBEKANANDA SAHOO-MP	BIBEKANANDA MAHAPATRA
42	292/2025	D-BLAPL/6301/2025 BLAPL/2310/2025	DURYODHAN DALAI-MP	JAJATI KESHARI KHUNTIA
43	293/2025	D-BLAPL/3139/2025 BLAPL/1183/2025	RAJESH BEHERA-MP	AMITAV TRIPATHY
44	294/2025	D-BLAPL/2823/2025 BLAPL/1057/2025	MAYADHAR PRADHAN-MP	BHARAT JALLI
45	296/2025	D-BLAPL/4049/2025 BLAPL/1612/2025	ZEENAT SAIF CHAUDHARY-MP	S.S.RAY (2)
46	297/2025	D-BLAPL/5753/2025 BLAPL/2179/2025	JUNESH RAITA @ RAITO-MP	SIDHARTHA SANKAR RAY 2
47	297/2025	D-RSA/99/2020 RSA/99/2020	PARAMANANDA BARIK-MP	BIKRAM CHANDRA GHADEI
48	298/2025	D-BLAPL/5932/2025 BLAPL/2230/2025	SAMIR KUMAR PRADHAN-MP	S.S.RAY (2)
49	298/2025	D-RSA/209/2023 RSA/209/2023	PRATAP KESHARI MOHANTY-MP	BIBEKANANDA BHUYAN
50	299/2025	D-RSA/5675/2025 -----	NARAYAN BARIK-MP	KEDAR KUMAR DASH
51	300/2025	D-RSA/5675/2025 -----	NARAYAN BARIK-MP	KEDAR KUMAR DASH
52	301/2025	D-RSA/3952/2025 -----	BABITA BHOI-MP	SRINIVAS MOHANTY
53	341/2025	D-CMP/8333/2025 -----	ANIL KUMAR DEY-MP	BISWAJIT MOHAPATRA
54	342/2025	D-CMP/8349/2025 -----	MOUSIMI @ MOUSUMI SAHU-MP	PRASANNA KUMAR RATH
55	344/2025	D-CMP/8368/2025 -----	BHUBAN@BHUBANANANDA BEHERA-MP	ABINASH ROUSTRAY
56	345/2025	D-CMP/8477/2025 -----	BHABANI SEN @ BHABANI KUMARI SEN-MP	DWARIKA PRASAD MOHANTY
57	346/2025	D-CMP/8485/2025 -----	SATYABATI PADHI @ AGASTI-MP	DWARIKA PRASAD MOHANTY

58	347/2025	D-CMP/8493/2025 -----	ADHIRAJ MAHARANA-MP	MANOJ KUMAR PANDA
59	348/2025	D-CMP/8563/2025 -----	SATYABHAMA GIRI-MP	AMIT PRASAD BOSE
60	575/2025	D-ABLAPL/4218/2025 ABLAPL/1632/2025	SURJYAKANTA MOHAPATRA @ BABU-MP	KOUSIK ANANDA GURU
61	623/2025	D-MACA/8330/2025 -----	SUBHASHMITA MALLICK-MP	PRADEEP KUMAR MISHRA
62	624/2025	D-MACA/8332/2025 -----	JAYANARAYAN SWAIN-MP	PRADEEP KUMAR MISHRA
63	625/2025	D-MACA/8332/2025 -----	JAYANARAYAN SWAIN-MP	PRADEEP KUMAR MISHRA
64	626/2025	D-MACA/8335/2025 -----	NALINIPRAVA PATTANAIAK-MP	AMIYA KUMAR MOHANTY
65	627/2025	D-MACA/8378/2025 -----	D.M., NEW INDIA ASSURANCE CO.LTD., MUMBAI-MPSAUMENDRA KUMAR GHOSE	
66	628/2025	D-MACA/8378/2025 -----	D.M., NEW INDIA ASSURANCE CO.LTD., MUMBAI-MPSAUMENDRA KUMAR GHOSE	
67	629/2025	D-MACA/8384/2025 -----	S. MOHAN PATRA@RAO-MP	BIRANCHI NARAYAN RATH
68	630/2025	D-MACA/393/2023 MACA/393/2023	THE DIVL. MANAGER, DO I, T.P. CELL, M/S. NEW INDIA ASSURANCE CO.LTD.-MP	
69	633/2025	D-CRLMC/6309/2025 -----	SANTOSH KUMAR MAJHI-MP	BIRAJA PRASANNA DAS
70	633/2025	D-MACA/8496/2025 -----	JANARDAN SHA-MP	SRINIBAS MOHANTY
71	634/2025	D-CRLMC/6314/2025 -----	SURESH CHANDRA SAHU @ SURESH SAHU-MP	JUDHISTHIR SAHOO
72	634/2025	D-MACA/8496/2025 -----	JANARDAN SHA-MP	SRINIBAS MOHANTY
73	635/2025	D-CRLMC/6333/2025 -----	M/S SHREE MONOLITHICS PVT LTD-MP	KISHORE KUMAR MISHRA
74	635/2025	D-MACA/8498/2025 -----	D.M., M/S. NATIONAL INSURANCE CO.LTD., BBSR-MPPRASANTA KUMAR MAHALI	
75	636/2025	D-CRLMC/6412/2025 -----	PRAVANJAN BEURA-MP	MANORANJAN MISHRA
76	636/2025	D-MACA/8498/2025 -----	D.M., M/S. NATIONAL INSURANCE CO.LTD., BBSR-MPPRASANTA KUMAR MAHALI	
77	637/2025	D-MACA/8501/2025 -----	KSHETRABASI MAHANTA-MP	SRINIBAS MOHANTY
78	638/2025	D-CRLMC/5880/2025 CRLMC/837/2025	DINESH AGARWAL-MP	AVIJIT PATNAIK
79	638/2025	D-MACA/8501/2025 -----	KSHETRABASI MAHANTA-MP	SRINIBAS MOHANTY
80	639/2025	D-CRLMC/6479/2025 -----	BIKASH JENA-MP	KASHINATH PATTANAIAK
81	639/2025	D-MACA/8504/2025 -----	D.M., NEW INDIA ASSURANCE CO.LTD., BALASORE-MPPRASANTA KUMAR MAHALI	
82	640/2025	D-CRLMC/6482/2025 -----	BABULA DAS-MP	DILLIP KUMAR MOHANTY
83	640/2025	D-MACA/8504/2025 -----	D.M., NEW INDIA ASSURANCE CO.LTD., BALASORE-MPPRASANTA KUMAR MAHALI	
84	641/2025	D-CRLA/694/2017 CRLA/694/2017	TEJARAJ PANDE@ROUT-MP	GYANENDRA CHANDRA SWAIN
85	641/2025	D-CRLMC/6483/2025 -----	RAM GOBIND RAM-MP	ROHIT RANJAN RAY
86	641/2025	D-MACA/8560/2025 -----	USHARANI MISHRA-MP	BISHNU BRATA SINGH
87	642/2025	D-CRLA/38505/2024 -----	BISWA BHUSAN BISWAL-MP	RAMANI KANTA PATTANAIAK
88	642/2025	D-CRLMC/6492/2025 -----	MAHANI MOHARANA-MP	PURNA CHANDRA MOHARANA
89	643/2025	D-CRLA/6321/2025	JANENDRA@JNANENDRA SWAIN-MP	BHABANI SHANKAR DASPARIDA

90	643/2025	----- D-CRLMC/6495/2025	SRINIBAS KANHAR-MP	JAGANNATH BHUYAN
91	644/2025	----- D-CRLA/6321/2025	JANENDRA@JNANENDRA SWAIN-MP	BHABANI SHANKAR DASPARIDA
92	645/2025	----- D-CRLA/6329/2025	JITENDRA SETHI-MP	MANAS KUMAR CHAND
93	646/2025	----- D-CRLA/6332/2025	DASHA BAG-MP	DURGA PRASAD PATTNAIK
94	647/2025	----- D-CRLA/6332/2025	DASHA BAG-MP	DURGA PRASAD PATTNAIK
95	648/2025	----- D-CRLA/6332/2025	DASHA BAG-MP	DURGA PRASAD PATTNAIK
96	649/2025	----- D-CRLA/6368/2025	GOPAL MOHARANA-MP	BISWABHUSAN DAS
97	650/2025	----- D-CRLA/6368/2025	GOPAL MOHARANA-MP	BISWABHUSAN DAS
98	651/2025	----- D-CRLA/21323/2024 CRLA/709/2024	MOHIT BIR@BIRA-MP	S.S.RAY (2)
99	652/2025	----- D-CRLA/6399/2025	HAREKRUSHNA BARAL @ HARIHAR-MP	ASHOK KUMAR BEHERA
100	653/2025	----- D-CRLA/6399/2025	HAREKRUSHNA BARAL @ HARIHAR-MP	ASHOK KUMAR BEHERA
101	654/2025	----- D-CRLA/6405/2025	TAPAN BARAL-MP	ASHOK KUMAR BEHERA
102	655/2025	----- D-CRLA/6405/2025	TAPAN BARAL-MP	ASHOK KUMAR BEHERA
103	656/2025	----- D-CRLA/227/2022 CRLA/227/2022	BIRA PANDA-MP	MIHIR SAHOO
104	657/2025	----- D-CRLA/8676/2024 CRLA/262/2024	BIJAYA SETHI @ BIJU-MP	BIDYUTLATA MOHANTY, (M/S S.K.LENKA, S
105	658/2025	----- D-CRLA/2401/2025 CRLA/219/2025	SITA SING@DULI@DULA-MP	BISWAJIT TRIPATHY
106	659/2025	----- D-CRLA/6459/2025	M. BALARAJU-MP	SANGRAMJIT PANDA
107	660/2025	----- D-CRLA/6459/2025	M. BALARAJU-MP	SANGRAMJIT PANDA
108	661/2025	----- D-CRLA/6463/2025	S.SANKAR-MP	SANGRAMJIT PANDA
109	662/2025	----- D-CRLA/6463/2025	S.SANKAR-MP	SANGRAMJIT PANDA
110	663/2025	----- D-CRLA/6471/2025	R.GOUTAM-MP	SANGRAMJIT PANDA
111	664/2025	----- D-CRLA/6471/2025	R.GOUTAM-MP	SANGRAMJIT PANDA
112	665/2025	----- D-CRLA/6472/2025	DORA JENA-MP	KASHINATH PATTANAIK
113	666/2025	----- D-CRLA/6472/2025	DORA JENA-MP	KASHINATH PATTANAIK
114	667/2025	----- D-CRLA/6473/2025	D.SELVUMURUGAN-MP	SANGRAMJIT PANDA
115	668/2025	----- D-CRLA/6473/2025	D.SELVUMURUGAN-MP	SANGRAMJIT PANDA
116	669/2025	----- D-CRLA/6472/2025	DORA JENA-MP	KASHINATH PATTANAIK
117	670/2025	----- D-CRLA/11074/2024 CRLA/352/2024	KRUSHNA CHANDRA BARIHA @ GHUTU-MP	SUSHANTA KUMAR PRADHAN
118	671/2025	----- D-CRLA/6490/2025	SADASIBA BEHERA-MP	DEBASNAN DAS
119	672/2025	----- D-CRLA/6490/2025	SADASIBA BEHERA-MP	DEBASNAN DAS
120	673/2025	----- D-CRLA/6493/2025	SANTOSH BHOI-MP	JNYANANANDA PANDA

121	674/2025	D-CRLA/6493/2025 -----	SANTOSH BHOI-MP	JNYANANANDA PANDA
122	1249/2025	D-WA/6192/2025 -----	RAMA CHANDRA GOUDA-MP	DEEPALI MAHAPATRA
123	1250/2025	D-WA/8315/2025 -----	STATE OF ODISHA-MP	SARBESWAR BEHERA, A.G.A.
124	1251/2025	D-WA/8315/2025 -----	STATE OF ODISHA-MP	SARBESWAR BEHERA, A.G.A.
125	1252/2025	D-WA/8315/2025 -----	STATE OF ODISHA-MP	SARBESWAR BEHERA, A.G.A.
126	1253/2025	D-WA/8360/2025 -----	RASHMITA@RASMITA SAHU-MP	SANGRAM JENA
127	1254/2025	D-WA/8360/2025 -----	RASHMITA@RASMITA SAHU-MP	SANGRAM JENA
128	1255/2025	D-WA/8321/2025 -----	STATE OF ODISHA-MP	AJODHYA RANJAN DASH,A.G.A
129	1256/2025	D-WA/8321/2025 -----	STATE OF ODISHA-MP	AJODHYA RANJAN DASH,A.G.A
130	1257/2025	D-WA/6029/2025 -----	DILLIP KUMAR MHARANA-MP	PRAFULLA CHANDRA DAS
131	1258/2025	D-WA/8317/2025 -----	STATE OF ODISHA-MP	SARBESWAR BEHERA, A.G.A.
132	1259/2025	D-WA/8317/2025 -----	STATE OF ODISHA-MP	SARBESWAR BEHERA, A.G.A.
133	1260/2025	D-WA/6751/2025 -----	ODISHA STATE FINANCIAL CO., CUTTACK-MP	SATYAJIT PATTANAİK
134	1261/2025	D-WA/8318/2025 WA/509/2025	STATE OF ODISHA-MP	SAROJ KUMAR JEE, A.G.A.
135	1262/2025	D-WA/8318/2025 WA/509/2025	STATE OF ODISHA-MP	SAROJ KUMAR JEE, A.G.A.
136	1263/2025	D-WA/8319/2025 -----	STATE OF ODISHA-MP	SARBESWAR BEHERA, A.G.A.
137	1264/2025	D-WA/8319/2025 -----	STATE OF ODISHA-MP	SARBESWAR BEHERA, A.G.A.
138	1265/2025	D-WA/8478/2025 -----	ODISHA RURAL HOUSING AND DEVELOPMENT CORPORATION, CUTTACK-MP	POBATOYU PABHAR-MP
139	1266/2025	D-WA/8464/2025 -----	STATE OF ODISHA-MP	PRAVAT KUMAR PANDA,A.S.C
140	1267/2025	D-WA/8464/2025 -----	STATE OF ODISHA-MP	PRAVAT KUMAR PANDA,A.S.C
141	1268/2025	D-WA/8552/2025 -----	DR.HARIPRASAD PATTANAYAK-MP	JAGAJIBAN PRADHAN
142	3553/2025	D-WP(C)/8324/2025 WP(C)/6162/2025	SURYAKANTI BIHARI-MP	BIJAYA KUMAR BEHERA 1
143	3554/2025	D-WP(C)/8326/2025 WP(C)/6168/2025	NITYANAND SABAR-MP	BIJAYA KUMAR BEHERA 1
144	3555/2025	D-WP(C)/8329/2025 WP(C)/6152/2025	GOKULANANDA SAHOO-MP	BIBHUTI KESHARI BISWAL
145	3556/2025	D-WP(C)/50448/2024 WP(C)/30609/2024	ITISMITA PATRA-MP	VIVEKANANDA JENA
146	3557/2025	D-WP(C)/6076/2025 WP(C)/5063/2025	AMIYA KUMAR PRADHAN-MP	PRASANNA KUMAR MISHRA
147	3558/2025	D-WP(C)/8341/2025 -----	ATANU GHOSH-MP	SUBASH CHANDRA PUSPALAKA
148	3559/2025	D-WP(C)/8345/2025 -----	SUDIPTA KUMAR PANDA-MP	BIRAJA PRASANNA DAS
149	3560/2025	D-WP(C)/3897/2022 WP(C)/3897/2022	BIBHUTI BHUSAN SETHI-MP	
150	3566/2025	D-WP(C)/8369/2025 -----	LAXMI PATRA-MP	PRASANTA KUMAR MISHRA
151	3567/2025	D-WP(C)/8373/2025 -----	JYOTIRANJAN MALLICK-MP	PAMI RATH
152	3568/2025	D-WP(C)/52628/2024	DUSHMANTA KUMAR DHAL-MP	SASWATI MOHAPATRA

		WP(C)/32349/2024		
153	3569/2025	D-WP(C)/13257/2022 WP(C)/13257/2022	KRUSHNA CHANDRA PANDA-MP	AVIJIT PATNAIK
154	3570/2025	D-WP(C)/7446/2021 WP(C)/7446/2021	HRUDANANDA BEHERA-MP	RANJIT MOHANTY, M/S SURYAKANTA DASH
155	3571/2025	D-WP(C)/8380/2025 -----	M/S. POWER MAX, BBSR-MP	PRAKASH KUMAR JENA
156	3572/2025	D-WP(C)/8382/2025 -----	SNEHAPRAVA JENA-MP	DEBIDUTTA MOHAPATRA
157	3574/2025	D-WP(C)/8391/2025 -----	ABHIRAM ACHARYA-MP	DEBIDUTTA MOHAPATRA
158	3575/2025	D-WP(C)/2279/2025 WP(C)/2102/2025	PRATAP CHANDRA PAUL-MP	KARUNAKAR NAYAK
159	3576/2025	D-WP(C)/8392/2025 -----	M/S SAINIK MINING AND ALLIED SERVICES LTD-MP	BHABANI PRASAD MOHANTY
160	3577/2025	D-WP(C)/8396/2025 -----	PADMA LOCHAN SAMAL-MP	BISWABIHARI MOHANTY
161	3578/2025	D-WP(C)/8402/2025 -----	TARINI CHARAN MAHANTI-MP	BISWABIHARI MOHANTY
162	3579/2025	D-WP(C)/8403/2025 -----	ASHOK KUMAR PATRA-MP	BISWABIHARI MOHANTY
163	3580/2025	D-WP(C)/45431/2024 WP(C)/26817/2024	BRAJABANDHU JENA-MP	RAMDAS ACHARY
164	3581/2025	D-WP(C)/8407/2025 -----	SABITA PANDA-MP	BRAHMANANDA TRIPATHY
165	3582/2025	D-WP(C)/8408/2025 WP(C)/6172/2025	UTTARALI PRASANT-MP	MANOJA KUMAR KHUNTIA
166	3583/2025	D-WP(C)/8414/2025 -----	KELU CHARAN SAHU-MP	PRAFULLA KUMAR MOHAPATRA
167	3585/2025	D-WP(C)/8416/2025 -----	TIRTHABASI PANDA-MP	NIRANJAN LENKA
168	3586/2025	D-WP(C)/8409/2025 -----	STATE OF ODISHA-MP	AJODHYA RANJAN DASH,A.G.A
169	3587/2025	D-WP(C)/8419/2025 -----	DEEPAK KUMAR PANDA-MP	NIRANJAN LENKA
170	3588/2025	D-WP(C)/8418/2025 -----	SANJUKTA NAYAK-MP	TRILOCHAN NANDA
171	3589/2025	D-WP(C)/8424/2025 -----	ANUP KUMAR DAS-MP	NIRANJAN LENKA
172	3590/2025	D-WP(C)/8426/2025 -----	CHINMAY KUMAR BEHERA-MP	NIRANJAN LENKA
173	3591/2025	D-WP(C)/47866/2024 WP(C)/28674/2024	GOPINATH PATNAIK-MP	MR.DEBI PRASAD DHAL, M/S.SATYAJIT MOH
174	3592/2025	D-WP(C)/8436/2025 -----	MALATI NAYAK-MP	SIDHARTHA MISHRA
175	3593/2025	D-WP(C)/8438/2025 -----	SANJEEB KUMAR DUTTA-MP	NIRANJAN LENKA
176	3594/2025	D-WP(C)/8439/2025 -----	M/S SUMEET SECURITY SERVICE, BBSR-MP	KANANBALA ROY CHOUDHURY
177	3595/2025	D-WP(C)/8441/2025 -----	RAULA CHANDRA SWAIN-MP	LAXMIDHAR DASH
178	3596/2025	D-WP(C)/8442/2025 -----	UMESH CHANDRA KHIL-MP	NIRANJAN LENKA
179	3597/2025	D-WP(C)/8443/2025 -----	MANJULA MOHANTY-MP	NIRANJAN LENKA
180	3598/2025	D-WP(C)/8444/2025 -----	UGRASEN GUNTHA-MP	SANKARACHARYA CHOUDHURY
181	3599/2025	D-WP(C)/3862/2025 WP(C)/3631/2025	SUDARSAN PATRA-MP	PRONOY MOHANTY
182	3600/2025	D-WP(C)/8446/2025 WP(C)/6186/2025	SWAPNESH MOHAPATRA-MP	RAJIB RATH
183	3601/2025	D-WP(C)/8445/2025 WP(C)/6185/2025	ANSUPA FARMERS UNION-MP	SAMARENDRA BEURA

184	3602/2025	D-WP(C)/8448/2025 -----	KAPIL LAKRA-MP	SUBHADUTTA ROUTRAY
185	3603/2025	D-WP(C)/5287/2025 -----	SRUSTIDHARA MANDAL-MP	DWARIKA PRASAD MOHANTY
186	3605/2025	D-WP(C)/8453/2025 -----	ODISHA STATE DISASTER MANAGEMENT AUTHORITY, BBSR-MP	SUBRAMANISHA
187	3609/2025	D-WP(C)/8459/2025 -----	SUNITA SENAPATI-MP	SAIBRATA RATH
188	3610/2025	D-WP(C)/8461/2025 -----	M/S. KANIKA FURNITURE PRIVATE LTD. BALESWAR-MP	SUBRAT SATPATHY
189	3611/2025	D-WP(C)/8462/2025 -----	SUBASH CHANDRA GHOSH-MP	PRAJNA SARITA MOHANTY
190	3612/2025	D-WP(C)/8465/2025 -----	SURESH KERKETTA-MP	BISWA PRAKASH DHAL
191	3614/2025	D-WP(C)/8470/2025 -----	ARUN KUMAR GIRDHAR-MP	VENUGOPAL MAHAPATRA
192	3615/2025	D-WP(C)/8472/2025 -----	NALINI TRIPATHY-MP	YUGANTAR SAHU
193	3616/2025	D-WP(C)/8473/2025 -----	SANKAR PATRA-MP	BIREN SANKAR TRIPATHY
194	3617/2025	D-WP(C)/13555/2024 WP(C)/7702/2024	GLOBAL INSTITUTE OF MANAGEMENT, HANSAPAL-MP	SWARUP KUMAR PATNAIK
195	3618/2025	D-WP(C)/8474/2025 -----	ASHOK KUMAR MAHANTA-MP	BIREN SANKAR TRIPATHY
196	3620/2025	D-WP(C)/28605/2024 WP(C)/16283/2024	DEBADUTTA MOHAPATRA-MP	MANAS MOHAPATRA, M/S. RAJJEET ROY, S.B.
197	3621/2025	D-WP(C)/8479/2025 -----	BHAVANI AGENCY, BBSR-MP	ATMAJIT MANMITH DAS
198	3622/2025	D-WP(C)/8489/2025 -----	SIVANAGI AGENCY, BBSR-MP	ATMAJIT MANMITH DAS
199	3623/2025	D-WP(C)/8427/2025 WP(C)/6188/2025	MAMALISA GUDIA-MP	SUKANTA KUMAR DALAI
200	3624/2025	D-WP(C)/8494/2025 -----	HRUSIKESH DEHURY-MP	PRAJIT KUMAR PRADHAN
201	3625/2025	D-WP(C)/8497/2025 -----	NABAKISHORE RANA-MP	BHABANI SHANKAR RAYAGURU
202	3626/2025	D-WP(C)/8499/2025 -----	SURENDRA ROHIDAS-MP	SIDHARTH SHANKAR PADHY
203	3627/2025	D-WP(C)/8502/2025 -----	ANUP RANA-MP	BISWABIHARI MOHANTY
204	3628/2025	D-WP(C)/8510/2025 -----	LAXMIDHAR PATRA-MP	BHOJARAJ SETH
205	3629/2025	D-WP(C)/8511/2025 -----	DIBAKAR SAHOO-MP	HRUDANANDA MOHAPATRA
206	3630/2025	D-WP(C)/8460/2025 -----	AKRAM KHAN-MP	SUMIT KUMAR MOHANTY
207	3631/2025	D-WP(C)/8431/2025 WP(C)/6187/2025	BAIJAYANTA KUMAR PADHI-MP	SUKANTA KUMAR DALAI
208	3632/2025	D-WP(C)/8515/2025 -----	M/S HIND METALS AND INDUSTRIES PVT. LTD., BAREILLA-MP	ANANDHARAMP
209	3633/2025	D-WP(C)/8518/2025 -----	M/S. CITY INFRA DEVELOPERS PVT. LTD. PURI-MP	SOMANATH MISHRA
210	3634/2025	D-WP(C)/8520/2025 -----	LAXMAN ROUT-MP	PRASANNA KUMAR PANDA
211	3636/2025	D-WP(C)/8523/2025 -----	MITTU KUMAR SAHOO-MP	BHABANI SANKAR DAS
212	3637/2025	D-WP(C)/8527/2025 -----	PARBATI NAIK-MP	NIRANJAN LENKA
213	3638/2025	D-WP(C)/6887/2025 WP(C)/5451/2025	ADITYA BEHERA-MP	JEEVANJYOTI MOHANTY
214	3639/2025	D-WP(C)/8534/2025 -----	DEBENDRANATH DALABEHERA-MP	SUSANTA KUMAR LENKA
215	3640/2025	D-WP(C)/8531/2025	BIKRAMANANDA MOHANTY-MP	SIDHARTH SHANKAR PADHY

216	3641/2025	D-WP(C)/8484/2025	BANCHHANIDHI PRADHAN-MP	PRATAP KUMAR MOHANTY
217	3642/2025	D-WP(C)/8539/2025	BIKRAMANANDA MOHANTY-MP	SIDHARTH SHANKAR PADHY
218	3643/2025	D-WP(C)/8542/2025	M/S. SR ASSOCIATES INFRASTRUCTURE PVT. LTD., BBSR	SRIRAMAJAN DAS
219	3644/2025	D-WP(C)/8548/2025	SUDHIR CHANDRA GIRI-MP	JYOTI PRAKASH PATRA
220	3645/2025	D-WP(C)/8395/2025	DINABANDHU SAHOO-MP	KULDEEP MOHANTY
221	3646/2025	D-WP(C)/8491/2025	M/S. SONALI JEWELLERS,CUTTACK-MP	CHITRASEN PARIDA
222	3647/2025	D-WP(C)/8554/2025	RANJAN KUMAR MAHANTA-MP	SHASHI BHUSAN JENA
223	3648/2025	D-WP(C)/8532/2025	M/S. SONALI JEWELLERS,CUTTACK-MP	CHITRASEN PARIDA
224	3649/2025	D-WP(C)/8435/2025	CHANDRASEKHARAMA RICE MILL-MP	SOUBHAGYA KUMAR DASH
225	3650/2025	D-WP(C)/8564/2025	RANJAN KUMAR MOHARANA-MP	BIBEKANANDA BAISAKH
226	3651/2025	D-WP(C)/8565/2025	MANABODH BARIK-MP	ALOK KUMAR PANDA
227	3652/2025	D-WP(C)/8567/2025	CHHACHI JENA-MP	PRASANNA KUMAR PANDA
228	3653/2025	D-WP(C)/8568/2025	RAIBA CHARAN MALLICK-MP	BRUNDABAN ROUT
229	3654/2025	D-WP(C)/8571/2025	SARAT CHANDRA NAIK-MP	BRUNDABAN ROUT
230	3655/2025	D-WP(C)/8572/2025	SANJUKTA MALLICK-MP	SIDHARTHA SWAIN
231	3656/2025	D-WP(C)/8573/2025	SUSANTA KUMAR ROUT-MP	SHASHI BHUSAN JENA
232	3657/2025	D-WP(C)/8481/2025	M/S. SONALI JEWELLERS-MP	CHITRASEN PARIDA
233	3658/2025	D-WP(C)/8578/2025	SWADHINA BADATYA-MP	SANJAYA KUMAR DAS
234	3659/2025	D-WP(C)/8579/2025	SIDHARTHA DAS-MP	AVIJIT PAL
235	3660/2025	D-WP(C)/8533/2025	M/S. SONALI JEWELLERS,CUTTACK-MP	CHITRASEN PARIDA
236	3661/2025	D-WP(C)/8582/2025	M/S. GHANASHYAM MISRA AND SONS (P) LTD., MAYSARA	PRASANNA SARANGI